

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 01

MONDAY, NOVEMBER 04, 2024, AT 10:15 A.M.

HON'BLE THE ACTING CHIEF JUSTICE
AND

HON'BLE MR. JUSTICE VIVEK BHARTI SHARMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

TAX AND EXCISE (APPEALS, REVISIONS AND APPLICATIONS), WRIT PETITIONS (MISC. BENCH) INCLUDING P.I.LS. AND MATTERS RELATED TO THE P.I.LS, SPECIAL APPEALS, WRIT PETITION SERVICE BENCH(INCLUDING ALL SERVICE MATTERS PERTAINING TO ALLOCATION OF CADRE), CONTEMPT APPEALS, COMPANY APPEALS, CRIMINAL CONTEMPT PETITIONS, MATTERS TO BE HEARD BY THE COMMERCIAL APPELLATE DIVISION, DIVISION BENCH CRIMINAL WRIT PETITIONS, DIVISION BENCH CRIMINAL APPEALS, CRIMINAL REVISIONS, CRIMINAL JAIL APPEALS, CRIMINAL GOVT. APPEALS, ALL HABEAS CORPUS PETITIONS, ALL APPEALS (INCLUDING UNDER THE FAMILY COURT ACTS) HEARD BY DIVISION BENCH, MATTERS IN WHICH CONSTITUTIONAL VALIDITY OF ANY ENACTMENT, ORDINANCE, RULE, BYE-LAW, REGULATION, POLICY ETC. HAVING THE FORCE OF LAW IS CHALLENGED, DEATH REFERENCE AND OTHER ASSIGNED MATTERS-ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	ITA/5/2024	PRINCIPAL COMMISSIONER OF INCOME TAX DEHRADUN Versus OMWATI	HARI MOHAN BHATIA	
2	AO/415/2024	RACHIT NAGALIA Versus PRIYANKA SINGH	PIYUSH GARG	PRIYANSHU GAIROLA (FOR CAVEATOR) T S BINDRA
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
3	WPSB/647/2024	GAURAV KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI	PANKAJ MIGLANI C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
* JUST AFTER FRESH MATTERS *				
4	WPSB/84/2021	RAVINDRA JUGRAN Versus UNION OF INDIA AND OTHERS	RAKSHIT JOSHI ANURAG TIWARY SOURABH KUMAR M C PANT	VIKAS PANDE KARTIKEY HARI GUPTA IRUM ZEBA V K KAPARUWAN KARTIKEY HARI GUPTA (FOR CAVEATOR) RAFAT MUNIR ALI DEPUTY S.G.
	WITH IA/1/2021 FOR INTERIM RELIEF APPLICATION			

	CONNECTED WITH		
4(1)	WPSB/297/2024	PROF DR MADHUSUDAN HIRAMAN FULEKAR Versus SECRETARY MINISTRY OF HUMAN RESOURCE AND DEVELOPMENT AND OTHERS	ANURAG TIWARY ANJALI BHARGAVA DR. KARTIKEY HARI GUPTA DEPUTY S.G.
	WITH IA/1/2024 FOR URGENCY APPLICATION IA/2/2024 FOR INTERIM RELIEF APPLICATION		
	* <u>ADMISSION MATTERS (AFTER FRESH)</u> *		
5	WPCRL/238/2022	IN RE SUO MOTU WRIT PETITION Versus STATE OF UTTARAKHAND AND OTHERS	AMICUS CURIAE MANISHA BHANDARI G.A.
6	WPSB/509/2022	SURENDA NATH TIWARI Versus STATE OF UTTARAKHAND AND OTHERS	VINAY KUMAR SATYENDRA SINGH LINGWAL SHUBHANG DOBHAL C.S.C.
	WITH IA/1/2022 FOR INTERIM RELIEF APPLICATION IA/2/2022 FOR EXEMPTION APPLICATION WITH COUNTER AFFIDAVIT IA/3/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT		
	CONNECTED WITH		
6(1)	WPSB/659/2022	BARID BARAN BANDYOPADHYAY Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR C.S.C. SATYENDRA SINGH LINGWAL
	WITH IA/1/2022 FOR INTERLOCUTORY APPLICATION		
	CONNECTED WITH		
6(2)	WPSB/665/2022	MURARI LAL SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR C.S.C. S.S. LINGWAL
	WITH IA/1/2022 FOR INTERLOCUTORY APPLICATION IA/3/2024 FOR URGENCY APPLICATION IA/4/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT		
	CONNECTED WITH		
6(3)	WPSB/694/2022	VIJAY PAL SINGH Versus STATE OF UTTARAKHAND	NIRANJAN BHATT VINAY KUMAR SATYENDRA SINGH LINGWAL C.S.C.
	WITH IA/1/2022 FOR INTERLOCUTORY APPLICATION IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT		
	CONNECTED WITH		
6(4)	WPSB/23/2023	AVADHESH KUMAR Versus	SUDHA TAMTA VINAY KUMAR SATYENDRA SINGH LINGWAL

WITH
IA/1/2023 FOR INTERLOCUTORY APPLICATION

CONNECTED WITH

6(5) WPSB/76/2023 YAMA KHOKHAR VINAY KUMAR S S LINGWAL
Versus C.S.C.
STATE OF UTTARAKHAND AND
OTHERS

WITH
IA/1/2023 FOR INTERIM RELIEF APPLICATION
IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

CONNECTED WITH

6(6) WPSB/146/2023 RITA SINGH RAGHUVANSHI GIRVEER CHAND SATYENDRA
Versus SINGH LINGWAL
STATE OF UTTARAKHAND C.S.C.
THROUGH SECRETARY
AGRICULTURE SECRETARIAT,
DEHRADUN AND OTHERS

WITH
IA/1/2023 FOR INTERIM RELIEF APPLICATION
IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

6(7) CLCON/316/2024 MURARI LAL SHARMA NIRANJAN
Versus BHATT
SURENDRA NARAYAN PANDEY VINAY KUMAR
AND OTHERS

CONNECTED WITH

6(8) CLCON/318/2024 SURENDRA NATH TIWARI NIRANJAN
Versus BHATT
SURENDRA NARAYAN PANDEY VINAY KUMAR
AND OTHERS

CONNECTED WITH

6(9) CLCON/320/2024 VIJAY PAL SINGH NIRANJAN
Versus BHATT
SURENDRA NARAYAN PANDEY VINAY KUMAR
AND OTHERS

7 WPSB/551/2024 KULDEEP SINGH TAPAN SINGH ASHISH JOSHI
Versus NIKHIL C.S.C.
STATE OF UTTARAKHAND AND KUSHWAHA MENKA
OTHERS TRIPATHI
C.S.C.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

7(1) WPSB/500/2024 VINOD KUMAR AND ANOTHER SUSHEEL ASHISH JOSHI
Versus KUMAR C.S.C.
STATE OF UTTARAKHAND AND MENKA
OTHERS TRIPATHI

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

7(2)	WPSB/503/2024	AJAY SINGH BISHT AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL	ASHISH JOSHI C.S.C. MENKA TRIPATHI
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

7(3)	WPSB/523/2024	SANJAY KUMAR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	MANISH LOHANI ALOK KUMAR	ASHISH JOSHI C.S.C. MENKA TRIPATHI
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

7(4)	WPSB/527/2024	SWATI KOHLI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	SUSHEEL KUMAR	ASHISH JOSHI C.S.C. MENKA TRIPATHI
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

7(5)	WPSB/535/2024	NEELU PANT AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	G D JOSHI	ASHISH JOSHI C.S.C. MENKA TRIPATHI
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

7(6)	WPSB/538/2024	OM PRAKASH Versus STATE OF UTTARAKHAND AND OTHERS	SUSHEEL KUMAR	ASHISH JOSHI C.S.C. MENKA TRIPATHI
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

7(7)	WPSB/542/2024	TRIBHUWAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	SUDHA TAMTA ANKIT BISHT VINAY KUMAR	ASHISH JOSHI C.S.C. MENKA TRIPATHI
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CONNECTED WITH

7(8)	WPSB/543/2024	DEEPAK KUMAR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	SUSHEEL KUMAR B M PINGAL	ASHISH JOSHI C.S.C. MENKA TRIPATHI
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CONNECTED WITH

7(9)	WPSB/552/2024	SANTOSH CHAMOLI AND OTHERS Versus	G D JOSHI	ASHISH JOSHI C.S.C.
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STATE OF UTTARAKHAND AND
OTHERS

MENKA
TRIPATHI

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

7(10)	WPSB/573/2024	SANDEEP KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	G D JOSHI	ASHISH JOSHI C.S.C. MENKA TRIPATHI
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

7(11)	WPSB/580/2024	SUMIT AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SUSHEEL KUMAR	ASHISH JOSHI C.S.C. MENKA TRIPATHI
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

7(12)	WPSB/587/2024	RAKESH ROSHAN Versus STATE OF UTTARAKHAND AND OTHERS	G D JOSHI	ASHISH JOSHI C.S.C. MENKA TRIPATHI
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

7(13)	WPSB/595/2024	AJAY KUMAR BERI Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI NEERAJ TIWARI NIKHIL BHATT	ASHISH JOSHI C.S.C. MENKA TRIPATHI
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

8	WPSB/596/2024	KULDEEP KUMAR RATHI AND OTHERS Versus UTTARAKHAND PUBLIC SERVICE COMMISSION	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI
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WITH
IA/1/2024 FOR STAY APPLICATION
NOTE : MENTIONED CASE.

*** SERVICE MATTERS ***

9	WPSB/187/2022	SHYAM SUNDAR YADAV Versus STATE OF UTTARAKHAND AND ANOTHER	ADITYA SINGH S S YADAV	C.S.C.
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WITH
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/5/2024 FOR URGENCY APPLICATION

CONNECTED WITH

9(1)	WPSB/442/2020	AJAY PRASAD UNIYAL AND	S S YADAV	C K SHARMA
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OTHERS
Versus
STATE OF UTTARAKHAND AND
OTHERS

C.S.C.
MAYANK RAJAN
JOSHI

WITH

CLMA/11663/2020 FOR INTERIM RELIEF APPLICATION
IA/11664/2021 FOR INTERVENTION APPLICATION
IA/11665/2021 FOR INTERVENTION APPLICATION
IA/11666/2021 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/11667/2021 FOR IMPLEADMENT APPLICATION
IA/11669/2021 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/11670/2021 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/11671/2021 FOR IMPLEADMENT APPLICATION
IA/11672/2021 FOR INTERIM RELIEF APPLICATION
IA/11673/2021 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/11674/2021 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY COUNTER
IA/11675/2022 FOR URGENCY APPLICATION

CONNECTED WITH

9(2) WPSB/421/2021 SATENDRA KUMAR AND OTHERS ANIL KUMAR C K SHARMA
Versus JOSHI C.S.C.
STATE OF UTTARAKHAND AND
OTHERS

WITH

IA/1/2021 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

9(3) WPSB/432/2021 AJAY PRASAD UNIYAL AND S S YADAV C K SHARMA
OTHERS C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS

WITH

IA/1/2021 FOR INTERIM RELIEF APPLICATION
IA/2/2021 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

10 WPSB/455/2023 STATE OF UTTARAKHAND AND C.S.C. BHAGWAT
OTHERS MEHRA (FOR
Versus CAVEATOR)
SMT PUSHPALATA

WITH

IA/1/2023 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION
IA/3/2024 FOR URGENCY APPLICATION

*** ORDERS ON APPLICATIONS ***

11 IA/1/2024 FOR BAIL APPLICATION
IN
CRLA/334/2019 SUDHIR TIWARI SIDDHARTHA L.K.TIWARI
Versus SAH (AMICUS G.A.
STATE OF UTTARAKHAND CURIAE)
I P GAIROLA

12 IA/1/2023 FOR BAIL APPLICATION
IN
CRLA/864/2023 HARVINDER PAL ALIAS HAPPY SHOBHA MEHRA G.A.
Versus R C TAMTA

STATE OF UTTARAKHAND

CONNECTED WITH

12(1) IA/1/2023 FOR BAIL APPLICATION
IN
CRLA/890/2023 ROHIT ALIAS KABIR VIKAS ANAND G.A.
Versus MAHESH
STATE OF UTTARAKHAND CHANDRA JOSHI
PIYUSH
SHRIVASTAV

13 IA/1/2024 FOR URGENCY APPLICATION
IN
WPMB/97/2024 ANAND MOUDGIL IN PERSON C.S.C.
Versus
STATE TRANSPORT AUTHORITY
AND ANOTHER

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

14 IA/1/2022 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CTR
IN
CTR/48/2022 COMMISSIONER COMMERCIAL / C.S.C. PULAK RAJ
STATE TAX UTTARAKHAND MULLICK
DEHRADUN SAHIL MULLICK
Versus
M/S E.S.S.G.E.E. INDUSTRIES
RUDRAPUR

CONNECTED WITH

14(1) IA/1/2021 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CTR
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IN
CTR/24/2021 COMMISSIONER COMMERCIAL C.S.C. PULAK RAJ
TAX UTTARAKHAND DEHRADUN MULLICK
Versus SAHIL MULLICK
M/S SUMAX ENGINEERING PVT.
LTD.

CONNECTED WITH

14(2) IA/1/2021 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CTR
IN
CTR/25/2021 COMMISSIONER COMMERCIAL C.S.C. PULAK RAJ
TAX UTTARAKHAND DEHRADUN MULLICK
Versus SAHIL MULLICK
M/S SUMAX ENGINEERING PVT.
LTD.

CONNECTED WITH

14(3) IA/1/2022 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CTR
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IN
CTR/49/2022 COMMISSIONER COMMERCIAL / C.S.C. PULAK RAJ
STATE TAX UTTARAKHAND MULLICK
DEHRADUN SAHIL MULLICK
Versus
M/S E.S.S.G.E.E. INDUSTRIES
RUDRAPUR

15 IA/1/2023 FOR DELAY CONDONATION APPLICATION
IN
CRLA/759/2023 FURKAN PRAKASH G.A.
Versus CHANDRA
STATE OF UTTARAKHAND AND
OTHERS

NOTE : CASE IS DEFECTIVE.

*** ORDER MATTERS ***

16 ITA/20/2021 PRINCIPAL COMMISSIONER OF HARI MOHAN VIPUL SHARMA
INCOME TAX DEHRADUN BHATIA
Versus
STATE INFRASTRUCTURE AND
INDUSTRIAL DEVELOPMENT
CORPORATION OF UTTARAKHAND

CONNECTED WITH

16(1) ITA/61/2022 PRINCIPAL COMMISSIONER OF HARI MOHAN MEENAKSHI
INCOME TAX DEHRADUN BHATIA OGRA
Versus RISHI VOHRA
STATE INFRASTRUCTURE AND DEVANSHU BEDI
INDUSTRIAL DEVELOPMENT CHHAVI PANDE
CORPORATION OF UTTARAKHAND B D PANDE
SAMRAT SINGH
VINAY SINGH
TARUN
KHURANA

WITH

IA/1/2022 FOR EXEMPTION APPLICATION

CONNECTED WITH

16(2) ITA/63/2022 PRINCIPAL COMMISSIONER OF HARI MOHAN VIPUL SHARMA
INCOME TAX DEHRADUN BHATIA
Versus
STATE INFRASTRUCTURE AND
INDUSTRIAL DEVELOPMENT
CORPORATION OF UTTARAKHAND

CONNECTED WITH

16(3) ITA/64/2022 PRINCIPAL COMMISSIONER OF HARI MOHAN VIPUL SHARMA
INCOME TAX DEHRADUN BHATIA
Versus
STATE INFRASTRUCTURE AND
INDUSTRIAL DEVELOPMENT
CORPORATION OF UTTARAKHAND

WITH

IA/1/2022 FOR EXEMPTION APPLICATION

17 CRJA/168/2023 PANKAJ KUMAR O G.A.
Versus
STATE OF UTTARAKHAND

*** ADMISSION MATTERS ***

18 ITA/30/2015 COMMISSIONER OF INCOME TAX HARI MOHAN PULAK RAJ
Versus BHATIA MULLICK
BAKER HUGHES ASIA PACIFIC

		LIMITED		
19	CRLA/284/2015	HARISH KUMAR Versus MOHAN LAL	VIVEK PATHAK ASHISH SINHA	
20	WPPIL/161/2018	JAI PRAKASH UPADHYAY Versus STATE OF UTTARAKHAND AND OTHERS	MUHAMMAD MATLOOB	C K SHARMA XITIJ KAUSHIK HEMANT PANT PANKAJ CHATURVEDI NEETI RANA C.S.C.
	WITH CLMA/1876/2020 FOR LEAVE TO APPEAL IA/15185/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
21	WPMS/2504/2020	GREENPANEL INDUSTRIES LTD. Versus THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS AND OTHERS	PULAK RAJ MULLICK SAHIL MULLICK	SHOBHIT SAHARIA C.S.C. DEPUTY S.G. V K KAPARUWAN
	WITH IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY REJOINER IA/5/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/6/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
	CONNECTED WITH			
21(1)	WPMS/38/2019	GENUS POWER INFRASTRUCTURES LIMITED Versus UNION OF INDIA AND OTHERS	TARUN PANDE YOGENDRA ALDAK	SHOBHIT SAHARIA C.S.C. V K KAPARUWAN DEPUTY S.G.
	WITH IA/10543/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
	CONNECTED WITH			
21(2)	WPMS/925/2019	SHREE CEMENT LIMITED Versus UNION OF INDIA AND OTHERS	PULAK RAJ MULLICK SAHIL MULLICK	SHOBHIT SAHARIA C.S.C. DEPUTY S.G. V K KAPARUWAN
	WITH IA/13122/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
	CONNECTED WITH			
21(3)	WPMS/1339/2019	SETCO AUTOMOTIVE LIMITED Versus UNION OF INDIA AND OTHERS	ADITYA SINGH PRANAV SINGH	HARI MOHAN BHATIA C.S.C. DEPUTY S.G.
	WITH CLMA/6530/2019 FOR INTERIM RELIEF APPLICATION IA/12686/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER			
	CONNECTED WITH			
21(4)	WPMS/736/2020	ASHOK LEYLAND LTD. Versus UNION OF INDIA AND OTHERS	PULAK RAJ MULLICK SAHIL MULLICK	SHOBHIT SAHARIA HARI MOHAN

WITH

IA/11169/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER
IA/11170/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

CONNECTED WITH

21(5)	WPMS/1421/2020	ULTRATECH CEMENT LTD. Versus UNION OF INDIA AND OTHERS	TARUN PANDE	SHOBHIT SAHARIA ATUL BAHUGUNA C.S.C. DEPUTY S.G.
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WITH

CLMA/6618/2020 FOR EXEMPTION APPLICATION
IA/6620/2022 FOR INTERVENTION APPLICATION

CONNECTED WITH

21(6)	WPMS/1797/2020	INTERARCH BUILDINGS PVT. LTD. Versus STATE OF UTTARAKHAND AND OTHERS	BHANU MURTHY J.S. DHRUV CHANDRA SHASHWAT SIDHANT V RAGHURAMAN	HARI MOHAN BHATIA C.S.C.
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WITH

CLMA/8223/2020 FOR STAY APPLICATION
IA/13218/2020 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/13219/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

CONNECTED WITH

21(7)	WPMS/1754/2022	SURYA ROSHNI LIMITED THROUGH ITS SENIOR GENERAL MANAGER Versus THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS AND OTHERS	PULAK RAJ MULLICK SAHIL MULLICK	SHOBHIT SAHARIA C.S.C. DEPUTY S.G. PURAN SINGH BISHT (CENTRAL GOVT. S.C.)
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WITH

IA/1/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

22	WPMS/2223/2021	NAGAR PANCHAYAT TILWARA DISTRICT RUDRAPRAYAG THROUGH ITS EXECUTIVE OFFICE Versus UNION OF INDIA AND OTHERS	ABHILASH NAINWAL	HARI MOHAN BHATIA C.S.C. DEPUTY S.G.
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WITH

IA/1/2021 FOR STAY APPLICATION

CONNECTED WITH

22(1)	WPMS/1662/2021	NAGAR PANCHAYAT AGASTYAMUNI RUDRAPRAYAG THROUGH ITS EXECUTIVE OFFICER	SANJAY RATURI JAYVARDHAN KANDPAL	HARI MOHAN BHATIA C.S.C. DEPUTY S.G.
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Versus
UNION OF INDIA AND OTHERS

CONNECTED WITH

22(2) WPMS/2296/2021 NAGAR PALIKA PARISHAD ABHILASH HARI MOHAN
RUDRAPRAYAG NAINWAL BHATIA
Versus C.S.C.
UNION OF INDIA AND OTHERS DEPUTY S.G.

WITH

IA/1/2021 FOR STAY APPLICATION

IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT

CONNECTED WITH

22(3) WPMS/2390/2021 ZILA PANCHAYAT RUDRAPRAYAG ALOK MAHRA HARI MOHAN
DISTRICT RUDRAPRAYAG BHATIA
Versus C.S.C.
UNION OF INDIA AND OTHERS DEPUTY S.G.

WITH

IA/1/2021 FOR STAY APPLICATION

23 WPPIL/137/2022 HIRA SINGH DUSHYANT ADITYA SINGH
Versus MAINALI MEENAKSHI
STATE OF UTTARAKHAND AND V K SHUKLA PARIHAR
OTHERS SUGAM MISHRA SHIV PANDEY
C.S.C.
ABHISHEK
SRIVASTAVA
ADITYA PRATAP
SINGH
AMAN RAB

WITH

IA/8/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

24 SPLA/3/2023 STATE OF UTTARAKHAND KULDEEP SINGH
Versus RAWAL
RAJESH VISHWAS

CONNECTED WITH

24(1) GA/2/2023 STATE OF UTTARAKHAND KULDEEP SINGH G C KANDPAL
Versus RAWAL VINOD TIWARI
RAJESH VISHWAS NAND GOPAL
SINGH

25 ITA/20/2023 PRINCIPAL COMMISSIONER OF HARI MOHAN PULAK RAJ
INCOME TAX CENTRAL KANPUR BHATIA MULLICK
Versus SAHIL MULLICK
SRIVAAS PROJECTS PVT LTD

26 CRJA/68/2023 KUNDAN R C TAMTA G.A.
Versus (AMICUS
STATE OF UTTARAKHAND CURIAE)

27 CTR/75/2023 VIJAY RUBBER INDUSTRIES PULAK RAJ C.S.C.
Versus MULLICK
THE COMMISSIONER SAHIL MULLICK
COMMERCIAL TAX JYOTI RAJ

WITH

IA/1/2023 FOR STAY APPLICATION

NOTE : CONNECTED CTR/74/2023 IS DECIDED.

CONNECTED WITH

27(1)	CTR/74/2023	VIJAY RUBBER INDUSTRIES Versus THE COMMISSIONER COMMERCIAL TAX	PULAK RAJ MULLICK SAHIL MULLICK JYOTI RAJ	C.S.C.
28	SPLA/75/2023	STATE OF UTTARAKHAND Versus YOUSUF	G.A.	GAURAV SINGH

CONNECTED WITH

28(1)	GA/32/2023	STATE OF UTTARAKHAND Versus YOUSUF	G.A.	GAURAV SINGH
29	CTR/80/2023	COMMISSIONER COMMERCIAL TAX DEHRADUN Versus MS JYOTI LABORATORIES LTD	C.S.C.	TARUN PANDE
30	CTR/81/2023	COMMISSIONER COMMERCIAL TAX UTTARAKHAND Versus MS JYOTI LABORATORIES LTD	C.S.C.	TARUN PANDE
31	CTR/82/2023	COMMISSIONER COMMERCIAL TAX Versus MS JYOTI LABORATORIES LTD	C.S.C.	TARUN PANDE
32	CTR/83/2023	COMMISSIONER COMMERCIAL TAX Versus MS JYOTI LABORATORIES LTD	C.S.C.	TARUN PANDE
33	WPMS/179/2023	M/S BAGNATH ENTERPRISES TEHSIL ROAD BAGESHWAR Versus STATE OF UTTARAKHAND AND OTHERS	XITIJ KAUSHIK YOGESH PACHOLIA	RAMJI SHRIVASTAVA ROHIT ARORA C.S.C.
34	CEXA/1/2024	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus MS DELTA ELECTRONICS INDIA PVT LTD	SHOBHIT SAHARIA	PULAK RAJ MULLICK SAHIL MULLICK

WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION

35	WPMB/14/2024	MS ARORA ENTERPRISE Versus UNION OF INDIA AND OTHERS	ESHAN SACHDEVA, AVINASH PODDAR, SANDEEP GUPTA	SHOBHIT SAHARIA C.S.C. RAJESH SHARMA (CENTRAL GOVT. S.C.) DEPUTY S.G.
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WITH

IA/1/2024 FOR STAY APPLICATION

	CONNECTED WITH			
35(1)	WPMS/3376/2019	M/S NIHAL CHAND RAM LAL Versus UNION OF INDIA AND OTHERS	SANDEEP KUMAR GUPTA LALIT SACHEDEVA AVINASH PODDAR ESHAN SACHDEVA	SHOBHIT SAHARIA C.S.C. DEPUTY S.G.
	WITH CLMA/14902/2019 FOR INTERIM RELIEF APPLICATION			
	CONNECTED WITH			
35(2)	WPMS/3378/2019	M/S ARORA ENTERPRISES THROUGH ITS PROPRIETOR MR. AMIT KUMAR ARORA Versus UNION OF INDIA THROUGH THE SECRETARY AND OTHERS	LALIT SACHDEVA SANDEEP GUPTA AVINASH PODDAR ESHAN SACHDEVA	SHOBHIT SAHARIA C.S.C. DEPUTY S.G.
	WITH CLMA/14901/2019 FOR INTERIM RELIEF APPLICATION			
36	CRLA/26/2024	PAWAN MISHRA Versus STATE OF UTTARAKHAND	LOKENDRA DOBHAL, DEVANG DOBHAL, VIJAY KHANDURI	G.A.
	WITH IA/1/2024 FOR BAIL APPLICATION			
37	WPMB/54/2024	MS MA CONSTRUCTIONS Versus STATE OF UTTARAKHAND AND OTHERS	GAURAV SINGH	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT			
38	WPMB/80/2024	MOHAMMAD GULSHAD Versus STATE OF UTTARAKHAND AND OTHERS	S K MANDAL	C.S.C. S C BHATT
	NOTE : CONNECTED WPMB 52/2024 IS DECIDED.			
	CONNECTED WITH			
38(1)	WPMB/52/2024	MOHAMMAD GULSHAD Versus STATE OF UTTARAKHAND AND OTHERS	S K MANDAL	C.S.C. SURESH CHANDRA BHATT
	CONNECTED WITH			
38(2)	WPMB/88/2024	ARIF ANSARI Versus STATE OF UTTARAKHAND AND OTHERS	ABHIJAY NEGI SNIGDHA TIWARI PRADEEP	S C BHATT S K MANDAL C.S.C.

WITH

IA/1/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/2/2024 FOR AMENDMENT

CONNECTED WITH

38(3)	WPMB/188/2024	PRAKASH GAINI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR	C.S.C. S C BHATT
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

39	WPMB/82/2024	VIJENDRA SINGH AND OTHERS Versus DISTRICT MAGISTRATE UDHAM SINGH NAGAR AND OTHERS	SANJAY KUMAR	C.S.C.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/3/2024 FOR RECALL APPLICATION
IA/4/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

40	WPMB/91/2024	DESIGN TECH STRUCTURAL CONSULTANT Versus STATE OF UTTARAKHAND AND ANOTHER	SANDEEP KOTHARI SANGEETA KOTHARI MUKESH PATHAK	C.S.C.
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WITH

IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

41	WPMB/92/2024	DESIGN TECH STRUCTURAL CONSULTANT Versus STATE OF UTTARAKHAND AND ANOTHER	SANDEEP KOTHARI SANGEETA KOTHARI MUKESH PATHAK	C.S.C.
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WITH

IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

42	WPMB/99/2024	YUGAL KISHORE Versus STATE BANK OF INDIA AND OTHERS	SIDDHARTHA SAH SANJAY GAUR	ASHISH JOSHI PULAK RAJ MULLICK SAHIL MULLICK ABHISHEK KHARE PRIYANKA AGRAWAL
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WITH

IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

43	AO/241/2024	NARENDRA EXPLOSIVE LTD Versus THE GENERAL MANAGER AND ANOTHER	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	V K KAPARUWAN
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WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

44 AO/242/2024 NARENDRA EXPLOSIVE LTD SAGAR KOTHARI V K KAPARUWAN
Versus SUNAYNA KOHLI
THE GENERAL MANAGER AND KOTHARI
ANOTHER

WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

45 WPMB/261/2024 KAMAL KISHORE DUSHYANT C.S.C.
Versus MAINALI
STATE OF UTTARAKHAND AND NIKHIL BHATT
OTHERS

WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

46 WPMB/265/2024 SHIVDARSHAN SINGH DUSHYANT C.S.C.
Versus MAINALI
STATE OF UTTARAKHAND AND NIKHIL BHATT
OTHERS

WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

47 WPMB/272/2024 REGIONAL PROVIDENT FUND RAVI SEHGAL VIVEK KUMAR
COMMISSIONER C S RAWAT
Versus
M/S ATTERO RECYCLING PRIVATE
LIMITED

WITH
IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

47(1) WPMB/1/2024 ASSISTANT PROVIDENT FUND RAVI SEHGAL KHUSHBOO
COMMISSIONER TIWARI SHARMA
Versus MANEESH BISHT
M/S AUTOLITE MANUFACTURING NIVESH
LIMITED BAHUGUNA
VIPUL SHARMA

WITH
IA/1/2023 FOR STAY APPLICATION

CONNECTED WITH

47(2) WPMB/274/2024 REGIONAL PROVIDENT FUND RAVI SEHGAL VINAY BHATT
COMMISSIONER MOHD SHAFY
Versus
M/S DOIWALA SUGAR COMPANY
LIMITED

WITH
IA/1/2024 FOR STAY APPLICATION

48 WPMB/487/2024 MS UTTARA AWAS YOJNA SAGAR KOTHARI SANDEEP
Versus SUNAYNA KOHLI KOTHARI
STATE OF UTTARAKHAND AND KOTHARI C.S.C.

OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

49 WPMB/499/2024 G4S SECURE SOLUTIONS INDIA PVT LTD
Versus
STATE OF UTTARAKHAND AND OTHERS

SIDDHARTHA SAH C.S.C.

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

49(1) WPMB/152/2024 MS SIDCUL MANUFACTURERS ASSOCIATION SMA
Versus
STATE OF UTTARAKHAND AND OTHERS

ESHAN SACHDEVA M C PANT C.S.C.

WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR IMPLEADMENT APPLICATION

IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

CONNECTED WITH

49(2) WPMB/181/2024 MS BHAGWANPUR INDUSTRIES ASSOCIATION BIA
Versus
STATE OF UTTARAKHAND AND OTHERS

ESHAN SACHDEVA C.S.C.

WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

CONNECTED WITH

49(3) WPMB/204/2024 INDUSTRIES ASSOCIATION OF UTTARAKHAND AND ANOTHER
Versus
GOVERNMENT OF UTTARAKHAND AND OTHERS

PULAK RAJ MULLICK SAHIL MULLICK ADITYA GUPTA ANUPAM VERMA NEERAJ SINGH KAZRA ANJU MEHTA ROHIT DHYANI C.S.C.

WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR MISCELLANEOUS APPLICATION

IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT

CONNECTED WITH

49(4) WPMB/252/2024 PP AUTO INOVATORS
Versus
STATE OF UTTARAKHAND AND OTHERS

IMRAN ALI KHAN HARSH VARDHAN DHANIK C.S.C.

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

49(5)	WPMB/293/2024	GOODRICH TEA ESTATE Versus STATE OF UTTARAKAHND AND OTHERS	SAGAR GAUR HIMANSHU YADAV MAMTA BISHT	C.S.C.
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WITH

IA/1/2024 FOR STAY APPLICATION

50	CRLA/565/2024	MOHD ZAHEER Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI B S KORANGA	G.A.
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WITH

IA/1/2024 FOR BAIL APPLICATION

CONNECTED WITH

50(1)	CRLA/549/2024	ABDUL MOIED Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI B S KORANGA	G.A.
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WITH

IA/1/2024 FOR BAIL APPLICATION

CONNECTED WITH

50(2)	CRLA/550/2024	ABDUL MOIED Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI B S KORANGA	G.A.
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WITH

IA/1/2024 FOR BAIL APPLICATION

CONNECTED WITH

50(3)	CRLA/562/2024	ABDUL MOIED Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI SUDHIR TIWARI B S KORANGA	G.A.
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WITH

IA/1/2024 FOR BAIL APPLICATION

*** FOR FINAL HEARING ***

51	ITA/61/2010	DIRECTOR INCOME TAX INTERNATIONAL TAXATION Versus M/S BG INTERNATIONAL LTD.	HARI MOHAN BHATIA (S.C. INCOME TAX) ARVIND VASHISTHA S. C. INCOME TAX	PULAK RAJ MULLICK
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CONNECTED WITH

51(1)	ITA/40/2015	COMMISSIONER OF INCOME TAXINTERNATIONAL TAXATION III NEW DELHI Versus M/S BG INTERNATIONAL LIMITED	HARI MOHAN BHATIA	PULAK RAJ MULLICK
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CONNECTED WITH

51(2)	ITA/45/2015	COMMISSIONER OF INCOME TAX Versus M/S BG INTERNATIONAL LIMITED	HARI MOHAN BHATIA.	P.R. MULLICK
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	CONNECTED WITH			
51(3)	ITA/46/2015	COMMISSIONER OF INCOME TAX Versus M/S BG INTERNATIONAL LIMITED	HARI MOHAN BHATIA.	P.R. MULLICK
	WITH CLMA/11639/2015 FOR EXEMPTION APPLICATION			
	CONNECTED WITH			
51(4)	ITA/47/2015	COMMISSIONER OF INCOME TAX Versus M/S BG INTERNATIONAL LIMITED	HARI MOHAN BHATIA.	P.R. MULLICK
	WITH CLMA/11640/2015 FOR EXEMPTION APPLICATION			
	CONNECTED WITH			
51(5)	ITA/48/2015	MS BG INTERNATION LIMITED Versus ASSISTANK DIRECTOR OF INCOME TAX	P.R.MULLICK	H.M. BHATIA
	CONNECTED WITH			
51(6)	ITA/12/2016	MS BG INTERNATIONAL LIMITED Versus ASSISTANT DIRECTOR OF INCOME TAX	PULAK RAK MULLICK	HARI MOHAN BHATIA
	CONNECTED WITH			
51(7)	ITA/13/2016	MS.BG INTERNATIONAL LIMITED Versus ASSISTANT DIRECTOR OF INCOME TAX	PULAK RAJ MULLICK	HARI MOHAN BHATIA
	CONNECTED WITH			
51(8)	ITA/14/2016	MS. BG INTERNATIONAL LIMITED Versus ASSISTANT DIRECTOR OF INCOME TAX	PULAK RAJ MULLICK	HARI MOHAN BHATIA
	CONNECTED WITH			
51(9)	ITA/5/2021	COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION)-3 NEW DELHI Versus BG INTERNATIONAL LTD.	HARI MOHAN BHATIA	PULAK RAJ MULLICK SAHIL MULLICK
	CONNECTED WITH			
51(10)	ITA/6/2021	COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION)-3 NEW DELHI Versus BG INTERNATIONAL LTD.	HARI MOHAN BHATIA	PULAK RAJ MULLICK SAHIL MULLICK
	WITH IA/1/2021 FOR EXEMPTION APPLICATION			
	CONNECTED WITH			
51(11)	ITA/8/2021	COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION)	HARI MOHAN BHATIA	

		Versus B G INTERNATIONAL LTD.		
52	CRLA/90/2013	MOHD SARFRAJ Versus STATE OF UTTARAKHAND AND OTHERS AND OTHERS	NAVNEET KAUSHIK D.C.S.RAWAT, B.M.PINGAL	SIDDHARTHA SAH SWAPNIL BISHT J.S. VIRK G.A.
53	CRLA/362/2015	MAHANAND Versus STATE OF UTTARAKHAND	DEEP CHANDRA JOSHI	G.A.
54	CRLA/81/2016	SUNIL ALIAS RINKU Versus STATE OF UTTARAKHAND	BHUPESH KANDPAL SAURAV ADHIKARI AMIT KAPRI	G.A.
55	CTR/24/2018	COMMISSIONER TAX UTTARAKHAND DEHRADUN Versus M/S P C GOEL AND BROTHERS AND OTHERS	C.S.C.	RAJENDRA SINGH AZAD
56	CTR/56/2023	THE COMMISSIONER STATE TAX UTTARAKHAND DERHADUN Versus M/S SUPERTAX LTD RUDRAPUR	C.S.C.	

WITH

IA/2/2023 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY AFFIDAVIT

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Causelists generated for Bench ID- 1186 and causlist ID- (1001) 25/10/2024 04:54:00 pm(107)

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER-03

MONDAY, NOVEMBER 04, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

APPEALS AGAINST ORDERS, CIVIL CONTEMPT PETITIONS, FIRST APPEALS, SECOND APPEALS, CIVIL REVISIONS, MATTER RELATING TO COMMERCIAL DIVISION, RERA APPEALS, COMPANY PETITIONS, TESTAMENTARY CASES AND TRADE UNION APPEALS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PERSONAL APPEARANCE *				
1	CLR/106/2024	CHIRANJI LAL JAISWAL AND ANOTHER Versus HANSRAJ DHINGRA	D S NEGI SIDDHARTHA SINGH	KAILASH CHANDRA TEWARI JAGDISH CH BELWAL (FOR CAVEATOR)
WITH IA/1/2024 FOR STAY APPLICATION				
* FRESH CASES FOR ADMISSION *				
2	CLR/87/2024	GAURAV KUMAR Versus HARI KANT	R P SINGH	
WITH IA/1/2024 FOR STAY APPLICATION				
3	CLR/105/2024	CHIRANJI LAL JAISWAL AND ANOTHER Versus HANSRAJ DHINGRA	D S NEGI SIDDHARTHA SINGH	KAILASH CHANDRA TEWARI JAGDISH CH BELWAL (FOR CAVEATOR)
WITH IA/1/2024 FOR STAY APPLICATION				
4	CLCON/353/2024	KRISHNA Versus SHAILESH BAGOLI AND ANOTHER	TARUN PRAKASH SINGH TAKULI OM PRAKASH SINGH USHA KHETWAL JAYANT SAH	
5	CLCON/373/2024	NEEL METAL KAMGAR SANGATHAN AND OTHERS AND OTHERS Versus DEEPTI SINGH AND OTHERS	SAURABH BUDHORI SAGAR MALARA YOGESH PACHOLIA	
* OLD MATTERS *				
6	SA/84/2002	KHASTI DEVI (SINCE DECEASED)	SIDDHARTHA	POORAN SINGH

Versus GANGA DUTT MAULKHI (SINCE DECEASED) AND OTHERS	SAH INDU SHARMA PRADEEP CHAMYAL B S KATHAYAT JADISH SINGH BISHT PRADEEP CHAMYAL SIDDHARTHA SAH, B.S. KATHAYAT JAGDISH SINGH BISHT INDU SHARMA	RAWAT SIDDHARTH JAIN DR M S PAL POORAN SINGH RAWAT BALVINDER SINGH THIND GOVIND SINGH BISHT M C PANDE SUNIL KUMAR JAIN V.S.PAL,M.C.PAN DE,KURBAN ALI, S.K. JAIN
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WITH

IA/17082/2021 FOR MISCELLANEOUS APPLICATION

IA/17083/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

7	FA/42/2010	SATISH KUMAR AND OTHERS Versus NAGAR PALIKA PARISHAD LAKSAR THROUGH EXECUTIVE OFFICER AND ANOTHER	NAGESH AGGARWAL	ASHUTOSH THAKRAL C.S.C. KOVID BHATT
8	SA/42/2010	ZILA PANCHAYAT CHAMPAWAT THROUGH ITS ADHYAKSHA ZILA PANCHAYAT CHAMPAWAT UTTARAKHAND Versus SHRI SANJAY SHARMA	POORAN SINGH RAWAT KAMLESH KUMAR KHULVE	TUMUL K NAILWAL
9	AO/333/2012	SMT. SAVITRI DEVI AND OTHERS Versus DISTRICT MAGISTRATE AND OTHERS	NAVNISH NEGI PANKAJ CHATURVEDI	C.S.C.
10	WPSS/1845/2012	MUKESH BAHUGUNA AND OTHERS Versus STATE OF UTTARAKHAND THROUGH SECRETARY SCHOOL EDUCATION DEPT. AND OTHERS	ALOK MAHRA SANDEEP ADHIKARI HEMANT PANT HEMANT PANT	PANKAJ MIGLANI NIRANJAN BHATT NAVEEN TEWARI S.S. YADAV S S YADAV DINESH GAHATORI SUNIL UPADHYAYA C.S.C.

WITH

IA/3344/2020 FOR MISCELLANEOUS APPLICATION

IA/14118/2024 FOR DELAY CONDONATION APPLICATION IN COMPLIANCE AFFIDAVIT

**NOTE : (CONNECTED SPA 248/2015, WPSB/278/2013 AND WPSS 1796/2012 ARE
DECIDED)**

CONNECTED WITH

10(1)	WPSS/1796/2012	PYAR SINGH KAINATURA AND ANOTHER	KAILASH CHANDRA	C.S.C.
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Versus
STATE OF UTTARAKHAND AND
OTHERS

TEWARI

CONNECTED WITH

10(2) WPSB/278/2013 NANDAN GIRI
Versus
STATE OF UTTARAKHAND AND
OTHERS

VIKAS
BAHUGUNA
NISHANT
CHATURVEDI
SHASHANK
PANDEY

C.S.C.
XITIJ KAUSHIK
J.C. KARNATAK
RAKESH
THAPLIYAL
SAYED NADIM
I.M.QUDDUSI
BHUPENDRA
PRASAD
J.C.KARNATAK,
RAKESH KUMAR
NEGI
SAYEED
NADEEM
RAKESH NEGI
TANUJ SEMWAL,
BHARAT SINGH

CONNECTED WITH

10(3) SPA/248/2015 STATE OF UTTARAKHAND AND
OTHERS
Versus
PYARA SINGH KAINTEURA AND
ANOTHER

C.S.C.

KAILASH
CHANDRA
TIWARI

*** ADMISSION MATTERS (AFTER FRESH) ***

11 CLR/192/2023 MANORAMA MATHUR
Versus
RAJ SINGH CHHETRI ALIAS INDRA
BAHADUR CHHETRI AND
ANOTHER

ATUL KUMAR
BANSAL

PRIYANSHU
GAIROLA

12 CLCON/307/2023 HARSHPATI GAUR AND OTHERS
Versus
HARI CHANDRA SEMWAL AND
OTHERS

M C PANT

C.S.C.

CONNECTED WITH

12(1) CLCON/284/2023 RAMESH CHANDRA
Versus
PANKAJ KUMAR PANDEY AND
OTHERS

HARENDRA
BELWAL

C.S.C.

CONNECTED WITH

12(2) CLCON/314/2023 MAHENDRA SINGH BISHT AND
OTHERS
Versus
PANKAJ KUMAR PANDEY AND
OTHERS

M C PANT
SOURABH
KUMAR

CONNECTED WITH

12(3) CLCON/315/2023 BABU KHAN AND OTHERS

M C PANT

C.S.C.

Versus
PANKAJ KUMAR PANDEY AND
OTHERS

SOURABH
KUMAR

CONNECTED WITH

12(4) CLCON/364/2023 ISHWARI DUTT
Versus
PANKAJ KUMAR PANDEY AND
OTHERS

HARENDRA
BELWAL

*** ORDERS ON APPLICATIONS (AFTER FRESH) ***

13 IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
IN

CLR/107/2023 PRATEEK SHARMA AND OTHERS
Versus
REKHA JAIN AND OTHERS

ANIL KUMAR
JOSHI
MILIND GAUTAM
MUKESH
SUKHEJA

SANDEEP
KOTHARI (FOR
CAVEATOR)

*** FOR FINAL HEARING (AFTER FRESH) ***

14 CLR/17/2020 KULDEEP SINGH AND OTHERS
Versus
STATE OF UTTARAKHAND AND
OTHERS

ADITYA KUMAR
ARYA
VINAY BHATT

NISHAT
INTEZAR
GANESH
KANDPAL
C.S.C.

WITH

CLMA/1039/2020 FOR STAY APPLICATION
IA/11453/2020 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IA/11455/2021 FOR ADDITIONAL EVIDENCE

CONNECTED WITH

14(1) CLR/145/2019 PAWAN KUMAR
Versus
DISTRICT MINORITY WELFARE
ASSISTANT WAQF SURVEY
COMMISSIONER AND OTHERS

G D JOSHI

NISHAT
INTEZAR
C.S.C.
M.C. PANDEY

CONNECTED WITH

14(2) CLR/146/2019 AMAR NATH BHATIA
Versus
DISTRICT MINORITY
WELFARE/ASSISTANT WAQF
SURVEY COMMISSIONER, AND
OTHERS

G D JOSHI

NISHAT
INTEZAR
C.S.C.

WITH

IA/13261/2020 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

CONNECTED WITH

14(3) CLR/148/2019 LAIK AHAMAD
Versus
DISTRICT MINORITY WELFARE
ASSISTANT WAQF SURVEY
COMMISSIONER AND OTHERS

G D JOSHI

NISHAT
INTEZAR
C.S.C.

WITH

IA/13260/2020 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

CONNECTED WITH

14(4)	CLR/18/2020	RAKESH BATRA AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	ADITYA KUMAR ARYA VINAY BHATT	NISHAT INTEZAR GANESH KANDPAL C.S.C.
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WITH
CLMA/1043/2020 FOR STAY APPLICATION
IA/11455/2021 FOR AMENDMENT
IA/11456/2021 FOR ADDITIONAL EVIDENCE

CONNECTED WITH

14(5)	CLR/29/2020	RAMESH SAXENA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	ADITYA KUMAR ARYA VINAY BHATT	NISHAT INTEZAR GANESH KANDPAL C.S.C.
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WITH
CLMA/1619/2020 FOR STAY APPLICATION
IA/13280/2021 FOR ADDITIONAL EVIDENCE

CONNECTED WITH

14(6)	CLR/34/2020	AMARNATH BHATIA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	ADITYA KUMAR ARYA VINAY BHATT	NISHAT INTEZAR GANESH KANDPAL C.S.C.
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WITH
CLMA/1675/2020 FOR STAY APPLICATION
IA/13316/2021 FOR ADDITIONAL EVIDENCE

CONNECTED WITH

14(7)	CLR/59/2020	MOHAMMAD HAFEEZ Versus STATE OF UTTARAKHAND AND OTHERS	VINAY BHATT MS SADAF	NISHAT INTEZAR AHRAR BAIG C.S.C.
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WITH
IA/13280/2020 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IA/13281/2021 FOR ADDITIONAL EVIDENCE
IA/13282/2022 FOR INTERIM ORDER EXTENSION APPLICATION

*** ORDERS ON APPLICATIONS ***

15 IA/17481/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/17482/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/17483/2023 FOR MISCELLANEOUS APPLICATION
IA/17484/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IA/17485/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/17486/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IN

SA/1611/1998	NAGESH CHANDRA PANT AND OTHERS Versus STATE OF UTTAR PRADESH (NOW UTTARAKHAND) THROUGH DEPUTY COMMISSIONER, ALMORA	LOKENDRA DOBHAL DEVANG DOBHAL ASHOK JOSHI G D JOSHI ANUP KUMAR VERMA	C.S.C.
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- 16 IA/12023/2024 FOR DELAY CONDONATION APPLICATION
IA/12024/2024 FOR SETTING ASIDE ABATEMENT APPLICATION
IA/12025/2024 FOR SUBSTITUTION APPLICATION
IN
SA/90/2005 JAYA SHARMA AND ORS. ADITYA SINGH SIDDHARTHA
Versus PRANAV SINGH SAH
MOHINI BORA AND ORS. ---, J.S. BISHT, GURDIYAL
PRADEEP SINGH, ANITA
CHEMIYAL JOSHI , MR
SIDDHARTH SAH
- 17 CLMA/10800/2012 FOR STAY APPLICATION
IA/12898/2024 FOR INTERLOCUTORY APPLICATION
IA/12899/2024 FOR MISCELLANEOUS APPLICATION
IN
COMP/4/2012 MS/ JALPAC INDIA LTD. SUNIL KHERA PRADEEP
Versus MANOJ JOSHI, KUMAR
ASSET RECONSTRUCTION RAJENDRA CHAUHAN
COMPANY BENIWAL, MENKA
ARUSHI SINGH TRIPATHI
ANIL KUMAR DINKAR SINGH,
JOSHI RAKESH KUMAR
LALIT BELWAL, JOSHI
LALIT SHARMA
- 18 IA/6653/2024 FOR DELAY CONDONATION APPLICATION
MCC/6654/2024 FOR RESTORATION APPLICATION
IN
AO/306/2012 THE ORIENTAL INSURANCE R K GARG
COMPANY LTD SHANKAR
Versus AGGARWAL
REEMA DEVI AND OTHERS D K SHARMA
- 19 CRMA/3777/2020 FOR STAY VACATION APPLICATION
IA/15715/2022 FOR MISCELLANEOUS APPLICATION
IA/15716/2022 FOR STAY VACATION APPLICATION
IA/15718/2024 FOR DELAY CONDONATION APPLICATION IN COMPLIANCE AFFIDAVIT
IA/15719/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY COUNTER
AFFIDAVIT
IN
C482/2123/2019 JITENDRA SORARI RAM SINGH S K MANDAL
Versus SAMMAL G.A.
STATE OF UTTARAKHAND AND BHUPENDRA
ANOTHER SINGH
BHANDARI
PANKAJ KAPIL
HARSHIT
SANWAL

CONNECTED WITH

- 19(1) CRMA/4432/2020 FOR STAY APPLICATION
IA/4433/2021 FOR STAY VACATION APPLICATION
IA/4439/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IA/4440/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/4442/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/4443/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY AFFIDAVIT

IA/4444/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY COUNTER
AFFIDAVIT

IN

C482/826/2020	JODHRAM JOSHI Versus STATE OF UTTARCAHAND AND OTHERS	RAMJI SHRIVASTAVA VIVEK SHUKLA	G.A. S K MANDAL
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- 20 IA/1818/2021 FOR MISCELLANEOUS APPLICATION
IA/1820/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IA/1821/2024 FOR MISCELLANEOUS APPLICATION WITH REPLY
IA/1822/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/1823/2024 FOR MISCELLANEOUS APPLICATION

IN

CLR/20/2020	ISRAR AHMAD Versus WAQF BIBI MUSSARAT- UN- NISA BEGAM AND OTHERS	P. S. BISHT SIDDHARTHA SINGH	NEERAJ GARG
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- 21 IA/2/2021 FOR MISCELLANEOUS APPLICATION
IA/3/2023 FOR IMPLEADMENT APPLICATION

IN

SA/77/2021	RAMESH CHANDRA SEMWAL AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	B S NEGI	C.S.C. MAYANK JOSHI RISHABH
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- 22 IA/1/2021 FOR INTERLOCUTORY APPLICATION FOR STAY
IA/3/2024 FOR MISCELLANEOUS APPLICATION
IA/4/2024 FOR MISCELLANEOUS APPLICATION
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

IN

AO/300/2021	GEETA DEVI AND ANOTHER Versus MANAGER UNITED INDIA INSURANCE CO. LTD. AND OTHERS	SACHIN JAYANT NAINWAL KUNWAR VIKRAMADITYA SHAH C S GAUTAM MANOJ BHATT	NARESH PANT
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- 23 IA/1/2022 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

IN

SA/157/2022	SHEELA VERMA AND OTHERS Versus ANIL KUMAR VERMA	KANTI RAM SHASHANK UPADHYAYA GIRISH CHANDRA	P.S. BISHT SIDDHARTHA SINGH
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- 24 IA/1/2022 FOR STAY APPLICATION
IA/2/2023 FOR MISCELLANEOUS APPLICATION
IA/3/2024 FOR MISCELLANEOUS APPLICATION

IN

FA/166/2022	SUKHDEV SINGH SIDHU Versus DECEASED HARBHAJAN SINGH	ATUL KUMAR BANSAL	ABHISHEK DUTT VINAY BHATT MOHD SHAFY
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AND OTHERS

CONNECTED WITH

24(1) IA/1/2022 FOR STAY APPLICATION
 IA/2/2023 FOR MISCELLANEOUS APPLICATION
 IA/3/2024 FOR MISCELLANEOUS APPLICATION
 IN
 FA/167/2022 SUKHDEV SINGH SIDHU ATUL KUMAR ABHISHEK DUTT
 Versus BANSAL VINAY BHATT
 DECEASED HARBHAJAN SINGH MOHD SHAFY
 AND OTHERS

CONNECTED WITH

24(2) IA/1/2022 FOR STAY APPLICATION
 IA/2/2022 FOR MISCELLANEOUS APPLICATION
 IA/3/2024 FOR MISCELLANEOUS APPLICATION
 IN
 FA/168/2022 SUKHDEV SINGH SIDHU ATUL KUMAR JITENDRA
 Versus BANSAL CHAUDHARY
 DECEASED HARBHAJAN SINGH
 AND OTHERS

CONNECTED WITH

24(3) IA/1/2022 FOR STAY APPLICATION
 IA/2/2022 FOR MISCELLANEOUS APPLICATION
 IA/3/2024 FOR MISCELLANEOUS APPLICATION
 IN
 FA/169/2022 SUKHDEV SINGH SIDHU ATUL KUMAR JITENDRA
 Versus BANSAL CHAUDHARY
 DECEASED HARBHAJAN SINGH
 AND OTHERS

CONNECTED WITH

24(4) IA/1/2022 FOR STAY APPLICATION
 IA/2/2022 FOR MISCELLANEOUS APPLICATION
 IA/3/2024 FOR MISCELLANEOUS APPLICATION
 IN
 FA/170/2022 SUKHDEV SINGH SIDHU ATUL KUMAR JITENDRA
 Versus BANSAL CHAUDHARY
 DECEASED HARBHAJAN SINGH
 AND OTHERS

CONNECTED WITH

24(5) IA/1/2022 FOR STAY APPLICATION
 IA/2/2022 FOR MISCELLANEOUS APPLICATION
 IA/3/2024 FOR MISCELLANEOUS APPLICATION
 IN
 FA/171/2022 SUKHDEV SINGH SIDHU ATUL KUMAR JITENDRA
 Versus BANSAL CHAUDHARY
 DECEASED HARBHAJAN SINGH
 AND OTHERS

25 IA/3/2024 FOR MISCELLANEOUS APPLICATION
 IN
 AO/327/2022 APOORVA DOGRA AND ANOTHER ARVIND KUMAR SIDDHARTHA
 Versus SHARMA BISHT
 THE NEW INDIA INSURANCE

COMPANY LIMITED AND OTHERS

- 26 IA/2/2023 FOR STAY VACATION APPLICATION
IA/3/2023 FOR MISCELLANEOUS APPLICATION
IA/5/2023 FOR STAY VACATION APPLICATION
IA/6/2024 FOR INTERIM RELIEF APPLICATION
IA/7/2024 FOR URGENCY APPLICATION
IN
RERA ALLIED PLUS INFRA PVT. LTD PIYUSH PIYUSH GARG
APPEAL/4/2023 AND ANOTHER AGGARWAL C.S.C.
Versus SONIYA CHAWLA S.BHUPENDER
GURMEET SINGH AND OTHERS SINGH,
SANPRET
SINGH, BHAVYA
PRATAP SINGH
- CONNECTED WITH
- 26(1) IA/2/2024 FOR AMENDMENT
IN
CRMC/1/2024 ALLIED PLUS INFRA AND OTHERS S BHUPENDRA
PVT. LTD. AND ANOTHER SINGH
Versus
GURMEET SINGH AND OTHERS
- 27 IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
CLR/105/2023 KULWIR KAUR WASSON AND PAWAN MISHRA SAGAR KOTHARI
OTHERS C.S.C.
Versus RAJNI RANGWAL
BHUPINDER SINGH WASSON AND
OTHERS
- 28 IA/2/2023 FOR MISCELLANEOUS APPLICATION
IN
AO/193/2023 ANKUSH ARORA AMAR MURTI D C S RAWAT
Versus SHUKLA
GAYATRI AND OTHERS ANIL K BISHT
- 29 IA/4/2024 FOR MONEY WITHDRAWAL APPLICATION
IN
AO/303/2023 THE NEW INDIA ASSURANCE KARTIKEY ANKURIT RAJ
COMPANY LIMITED MAULEKHI DAVID
Versus P C MAULEKHI AKSHAY JOSHI
SRI MUKESH DOBRIYAL AND
OTHERS
- 30 IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IN
AO/20/2024 SMT CHANDRA AND OTHERS MOHD AZIM
Versus RAM KISHORE
IFFCO TOKIO GENERAL ARYA
INSURANCE COMPANY LTD AND
OTHERS
- 31 IA/2/2024 FOR DELAY CONDONATION APPLICATION
IA/3/2024 FOR MISCELLANEOUS APPLICATION
IA/4/2024 FOR MONEY WITHDRAWAL APPLICATION
IN

	AO/39/2024	NATIONAL INSURANCE COMPANY LIMITED Versus MASTER AAYUSH AND ANOTHER	DEEPAK RAWAT	ABHISHEK JOSHI REEMA RANA SIDDHANT MANRAL
32	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/3/2024 FOR MISCELLANEOUS APPLICATION IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT IN SA/46/2024	INDUMATI R V SINGH AND OTHERS AND OTHERS Versus KAMAL SINGH DECEASED AND OTHERS	NEERAJ GARG RAJENDRA ARYA YASHPAL SINGH	RAMJI SHRIVASTAVA NISHANT KRISHNA
33	IA/2/2024 FOR MONEY WITHDRAWAL APPLICATION IN AO/51/2024	THE ORIENTAL INSURANCE COMPANY LIMITED Versus FIROZ BEGUM AND OTHERS	R K GARG SHANKAR AGGARWAL	PRADEEP CHAMYAL KOVID BHATT
34	IA/2/2024 FOR MONEY WITHDRAWAL APPLICATION IN AO/64/2024	NATIONAL INSURANCE COMAPANY LTD. Versus HUKAM SINGH RAWAT AND OTHERS	LALIT BELWAL	M S BISHT
35	IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR INTERIM RELIEF APPLICATION IN SA/81/2024	MADAN NARAYAN Versus GEETA PANDEY	MAHESH BHATT	VAIBHAV MAHTOLIA

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

36	CLMA/12880/2011 FOR DELAY CONDONATION APPLICATION IN TIME BARRED SA CLMA/12881/2011 FOR STAY APPLICATION CLMA/13246/2015 FOR DELAY CONDONATION APPLICATION IN SUBSTITUTION CLMA/13248/2015 FOR SETTING ASIDE ABATEMENT APPLICATION CLMA/13249/2015 FOR SUBSTITUTION APPLICATION IN SA/113/2011	STATE OF UTTARAKHAD THROUGH COLLECTOR, UDHAM SINGH NAGAR AND ANOTHER Versus WING COMMANDER (RETIRED) JAGDISH RAI JOSHI,	C.S.C.	
37	CLMA/126/2014 FOR DELAY CONDONATION APPLICATION IN TIME BARRED SA IN SA/2/2014	SHYAMLAL Versus SRI CHAND AND OTHERS	TAPAN SINGH NIKHIL SINGHAL	
38	IA/1/2024 FOR DELAY CONDONATION APPLICATION			

IA/2/2024 FOR STAY APPLICATION

IN

CLR/110/2024

RAMESH BATTA

Versus

GAYASUDDIN AND OTHERS

PRIYANSHU

GAIROLA

C.S.C.

39 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION

IN

AO/247/2024

UNITED INDIA INSURANCE
COMPANY

Versus

SURAJ PRAKASH SATI AND
OTHERS

PRABHAT PANDE

RAJAT MITTAL

40 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION

IN

AO/259/2024

UNITED INDIA INSURANCE CO
LTD

Versus

REKHA MAHAR AND OTHERS

NARESH PANT

*** ORDER ON APPLICATIONS (AS DEFECTIVE) ***

41 MCC/3/2024 FOR RESTORATION APPLICATION
IN

AO/195/2022

BEENA DEVI AND OTHERS

Versus

THE NEW INDIA INSURANCE
COMAPNY LTD.

MANISHA

BHANDARI

DHRUV

CHANDRA

SHASHWAT

SIDHANT

D C S RAWAT

*** ORDER MATTERS ***

42 AO/648/2015

POORAN SINGH VERMA

Versus

UNION OF INDIAN AND ANOTHER

PIYUSH GARG

NARESH PANT

DHARMENDRA

BARTHWAL

NIKHIL SINGHAL

C.S.C.

SAMIDHA

SUNIL KUMAR

YADAV

NOTE : AT 03:00 P.M.

CONNECTED WITH

42(1) AO/649/2015

ANANT VERMA

Versus

UNION OF INDIAN THROUGH
PROGRAMME DIRECTOR
NATIONAL HIGHWAY AUTHORITY
OF INDIA AND ANOTHER

PIYUSH GARG

NARESH PANT

DHARMENDRA

BARTHWAL

NIKHIL SINGHAL

C.S.C.

SAMIDHA

SUNIL KUMAR

YADAV

CONNECTED WITH

42(2) AO/650/2015

TEJPAL SINGH AND OTHERS

PIYUSH GARG

NARESH PANT

Versus
UNION OF INDIAN THROUGH
PROGRAMME DIRECTOR
NATIONAL HIGHWAY AUTHORITY
OF INDIA AND ANOTHER

DHARMENDRA
BARTHWAL
NIKHIL SINGHAL
SAMIDHA
C.S.C.
SUNIL KUMAR
YADAV

CONNECTED WITH

42(3)	AO/651/2015	NAND KISHORE AND OTHERS Versus UNION OF INDIA AND ANOTHER	PIYUSH GARG	C.S.C. DHARMENDRA BARTHWAL NARESH PANT SHRI DHARMENDRA BARTHWAL. SMT. SAMIDHA. SHRI NIKHIL SINGHAL. SHRI SUNIL KUMAR YADAV
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CONNECTED WITH

42(4)	AO/652/2015	SATISH CHANDRA RATURI AND ANOTHER Versus UNION OF INDIAN THROUGH PROGRAMME DIRECTOR NATIONAL HIGHWAY AUTHORITY OF INDIA, AND ANOTHER	PIYUSH GARG	NARESH PANT DHARMENDRA BARTHWAL NIKHIL SINGHAL C.S.C. SUNIL KUMAR YADAV SMT SAMIDHA
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CONNECTED WITH

42(5)	AO/653/2015	SANTOSH SINGH AND OTHERS Versus UNION OF INDIAN AND ANOTHER	PIYUSH GARG	NARESH PANT C.S.C.
43	SA/31/2018	GABAR SINGH AND ANOTHER Versus ANAND SINGH AND OTHERS	B N MOLAKHI	LALIT SHARMA MEENAKSHI SHARMA SANJAY BHATT
44	AO/43/2019	SHYAM SUNDER GOYAL HUF AND ANOTHER Versus ANIL KUMAR SHARMA AND ANOTHER	YASHPAL SINGH	PIYUSH GARG
45	FA/66/2019	RAMESH KUMAR KUKREJA AND ANOTHER Versus SARJEET SINGH AND OTHERS	SIDDHARTHA SINGH P S BISHT	C.S.C.
46	FA/198/2019	BHOLA NATH SHUKLA Versus SHANTI DEVI AND ANOTHER	M K CHAND M S BISHT	
47	FA/97/2022	PUSHPA AGARWAL Versus	PIYUSH GARG PRIYANKA	KSHITIJ SAH P.S. BISHT

		SANJEEV SHARMA AND OTHERS	AGRAWAL	SIDDHARTHA SINGH
48	SA/130/2022	BALJEET KAUR Versus SHAKUNTALA DEVI AND ANOTHER	I P KOHLI	SANDEEP KOTHARI
49	AO/34/2023	MANAGING DIRECTOR UTTARAKHAND TRANSPORT CORPORATION LTD. Versus UNITED INDIA INSURANCE COMPANY LTD. AND OTHERS	ASHISH JOSHI	NARESH PANT GIRISH CHANDRA LAKHCHAURA KAILASH CHANDRA PRAJAPATI
		CONNECTED WITH		
49(1)	AO/35/2023	MANAGING DIRECTOR UTTARAKHAND TRANSPORT CORPORATION LTD. Versus UNITED INDIA INSURANCE COMPANY LTD. AND OTHERS	ASHISH JOSHI	NARESH PANT GIRISH CHANDRA LAKHCHAURA KAILASH CHANDRA PRAJAPATI
50	AO/447/2023	LIKHIT PANT Versus ANITA GIRI ALIAS ANITA DEVI AND OTHERS	D K JOSHI	NEERAJ UPRETY M K GOYAL MAHESH BHATT

*** ADMISSION MATTERS ***

51	SA/86/2017	RAIS AHMAD AND ANOTHER Versus SMT SAJIDA BEGUM AND OTHERS	ANANT KUMAR AGARWAL SUDHIR KUMAR MOHD HANEEF SIDDIQUI	DR. KARTIKEY HARI GUPTA P.S. BISHT SIDDHARTHA SINGH
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CONNECTED WITH

51(1)	SA/57/2017	SMT SAZIDA BEGUM AND OTHERS Versus NITIN AGRAWAL AND OTHERS	MAHAVIR SINGH TYAGI DR. KARTIKEY HARI GUPTA SUNIL CHANDRA P C PETSHALI CHANDRA PRAKASH	P. S. BISHT SIDDHARTHA SINGH
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WITH

CLMA/4400/2017 FOR STAY APPLICATION

IA/5514/2017 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

IA/5516/2022 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

51(2)	SA/87/2017	RAIS AHMAD AND ANOTHER Versus SMT SAJIDA BEGUM AND OTHERS	ANANT KUMAR AGARWAL SUDHIR KUMAR MOHD HANEEF SIDDIQUI	DR. KARTIKEY HARI GUPTA P. S. BISHT SIDDHARTHA SINGH
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52	SA/6/2018	MEHANDI HASAN (DECEASED) Versus SMT GEETA KAKE AND ANOTHER	A D TRIPATHI A.D TRIPATHI	VIVEK PATHAK SHIVAM VASHISTHA IMRAN ALI KHAN
	WITH CLMA/13055/2018 FOR STAY VACATION APPLICATION CONNECTED WITH			
52(1)	SA/10/2018	MEHANDI HASAN (DECEASED) Versus SMT GEETA KAKE AND ANOTHER	A D TRIPATHI A.D TRIPATHI	VIVEK PATHAK IMRAN ALI KHAN
53	AO/313/2019	SMT. SATYA DEVI AND ANOTHER Versus SH. SHASHIPAL AND OTHERS	NEERAJ UPRETY	P C MAULEKHI
54	CLR/62/2020	POOJA SAHNI Versus VIRENDRA DANG AND OTHERS	ANANT KUMAR AGARWAL SUDHIR KUMAR	PIYUSH GARG
55	SA/98/2020	VINOD AND ANOTHER Versus RAJKUMAR	GHANSHYAM JOSHI H M RATURI	P. S. BISHT SIDDHARTHA SINGH
	WITH CLMA/11528/2020 FOR STAY APPLICATION			
56	SA/6/2021	BHAGWATI PANDEY AND ANOTHER Versus VIMLA SANGUDI AND OTHERS	VIVEK PATHAK	SIDDHARTH JAIN B S BHANDARI HARSHIT SANWAL
	WITH IA/1/2021 FOR STAY APPLICATION			
57	AO/9/2021	ASSISTANT GENERAL MANAGER UTTARAKHAND Versus DEVENDRA SINGH PAL AND ANOTHER	INDU SHARMA	KURBAN ALI SACHIN C.S. GAUTAM LUBNA JAHAN MANOJ BHATT
	WITH IA/1/2021 FOR STAY APPLICATION			
58	AO/102/2021	SHAMSHER SINGH CHAUHAN Versus SAVITA AND OTHERS	MAHANAND JOSHI KANTI RAM SHARMA	S.S PATWAL NIVESH BAHUGUNA RAJAT MITTAL
	WITH IA/1/2021 FOR STAY APPLICATION			
59	AO/367/2022	PRAMILA Versus RAVINDRA SINGH RAWAT AND OTHERS	VIKAS BAHUGUNA	RAJAT MITTAL SIDDHARTHA SINGH RAJAT MITTAL (FOR CAVEATOR)
	WITH IA/1/2022 FOR INTERIM RELIEF APPLICATION			
60	C482/372/2022	RAJNISH KUMAR AND OTHERS Versus	R P SINGH	G.A.

STATE OF UTTARAKHAND AND
OTHERS

WITH
IA/1/2022 FOR STAY APPLICATION

61	AO/388/2022	RAMCHANDRA BHARDWAJ Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTH WAL	C.S.C.
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NOTE : CASE IS DEFECTIVE.

62	C482/991/2022	RACHIT JAIN AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	SACHIN KUMAR SHARMA MAHESH MISHRA PRAMOD KUMAR SHARMA	G.A.
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WITH
IA/1/2022 FOR STAY APPLICATION

63	SA/4/2023	JOHN M CHARAN (DECEASED) AND OTHERS Versus YAKUB AND OTHERS	KSHITIJ SAH P S BISHT SIDDHARTHA SINGH	ADITYA PRATAP SINGH
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WITH
IA/1/2023 FOR STAY APPLICATION

64	SA/165/2023	MUKTESHWARI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PREM KAUSHAL MAHESH CHANDRA M S BHANDARI	C.S.C.
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WITH
IA/1/2023 FOR INTERIM RELIEF APPLICATION

65	AO/174/2023	I C I C I LOMBARD GENERAL INSURANCE CO Versus NAHID (MENTALLY HANDICAP) AND OTHERS	BHARAT TEWARI PULAK AGARWAL	HARI MOHAN BHATIA KARAN ANAND
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66	CLR/179/2023	JATINDER SINGH DUA Versus AGRAWAL CHARITABLE TRUST AND OTHERS	ADITYA SINGH	RAMJI SHRIVASTAVA
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WITH
IA/1/2023 FOR INTERIM RELIEF APPLICATION
IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

67	AO/203/2023	SURESH CHANDRA SHARMA Versus DEVENDRA KUMAR	NEERAJ GARG RAJENDRA ARYA YASHPAL SINGH	S K MANDAL J P SHAH
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WITH
IA/1/2023 FOR STAY APPLICATION

68	AO/283/2023	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus KAMLA DEVI AND OTHERS	KANTI RAM I P KOHLI	P C PETSHALI S S CHAUHAN MUKESH SINGH RAWAT
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69	C482/1378/2023	RAJEEV KUMR ALIAS RAJEEV CHAUDHARY Versus STATE OF UTTARAKHAND AND ANOTHER	DHARMENDRA BARTHWAL	G.A.
	WITH IA/1/2023 FOR STAY APPLICATION IA/2/2023 FOR DELAY CONDONATION APPLICATION IA/3/2023 FOR DELAY CONDONATION APPLICATION			
70	C482/2430/2023	DEEPAK CHANDRA PANDEY Versus STATE OF UTTARAKHAND AND ANOTHER	SHARANG DHULIA	G.A.
71	CLCON/17/2024	RAM KISHAN Versus CHAMAN SINGH AND OTHERS	LALIT BELWAL, ABHILASHA BELWAL, ASHISH BELWAL, BHAVY A SHARMA,	
	CONNECTED WITH			
71(1)	WPMS/2640/2022	RAM LAL Versus STATE OF UTTARAKHAND AND OTHERS	LALIT BELWAL ASHISH BELWAL BHAVYA SHARMA ABHILASHA BELWAL	BHUWAN BHATT C.S.C. VIKAS BAHUGUNA
72	SA/85/2024	NOOR JAHAN Versus MOMINA AND OTHERS	NEERAJ GARG YASHPAL SINGH	VIKAS BAHUGUNA
	WITH IA/1/2024 FOR STAY APPLICATION			
73	CLCON/142/2024	CHANDRA SINGH CHIRAL AND OTHERS Versus MAHAVIR SINGH BISHT	MADHU NEGI SAMANT LALIT SAMANT	
74	CLCON/148/2024	RAJEEV PANDEY Versus PRADEEP KUMAR	MEENU KASHYAP SHOBHA MEHRA R C TAMTA	
75	CLCON/251/2024	KAILASH CHANDRA PAINULY Versus NEELIMA GARG AND ANOTHER	SUMIT JOSHI SANJAY RATURI	
76	CLCON/269/2024	ROSHAN LAL BHATT AND OTHERS Versus RAGHUNATH LAL ARYA AND OTHERS	HEMANT PANT	C.S.C.
77	CLCON/271/2024	SRIRAM BHATT AND OTHERS Versus RAGHUNATH LAL ARYA AND OTHERS	HEMANT PANT	C.S.C.

78	CLCON/275/2024	ALLAHKAFI Versus VIJAY PRATAP SINGH CHAUHAN AND OTHERS	PRASANNA KARNATAK	
79	CLCON/280/2024	RAVINDRA KUMAR Versus DHIRAJ SINGH GARBYAL	MANISH LOHANI ALOK KUMAR	
80	CLCON/290/2024	PREM SINGH AND OTHERS Versus NAVEEN CHANDRA PANT	HEM CHANDRA JOSHI	
81	CLCON/302/2024	RAKESH PRASAD PANT AND OTHERS Versus RAVINATH RAMAN AND OTHERS	SHUBHANG DOBHAL	C.S.C.
CONNECTED WITH				
81(1)	CLCON/304/2024	RAGHUVVEER SINGH RAWAT AND OTHERS AND OTHERS Versus RAVINATH RAMAN AND OTHERS	SHUBHANG DOBHAL	C.S.C.
82	CLCON/348/2024	PINKY NAZLI Versus NITIN JHA AND OTHERS	DINESH GAHATORI	HARENDRA BELWAL
83	C528/629/2024	AMAR SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	RAMJI SHRIVASTAVA NISHANT KRISHNA ADHIKARI	G.A.
84	C482/1190/2024	BHUKAN SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	R S SAMMAL, SARITA BISHT, PIYUSH SAMMAL	G.A.
WITH IA/1/2024 FOR STAY APPLICATION				
* FOR FINAL HEARING *				
85	SA/22/2007	ONAM BATRA AND OTHERS Versus TRILOKI NATH SHARMA AND OTHER	I.P. KOHLI	MUKESH KUMAR KAPARUWAN YOGESH PANT ATUL CHANDRA SAKLANI J.C. BELWAL
WITH IA/3/2022 FOR OBJECTION				
86	SA/44/2010	NAGAR PALIKA SAMITI, HARIDWAR THROUGH ITS EXECUTIVE OFFICER. AND ANOTHER Versus RAJESH KUMAR AND OTHERS	PANKAJ MIGLANI LALIT MIGLANI SANDEEP KOTHARI ANANT AGARWAL SUDHIR	MAHAVIR SINGH TYAGI NARENDRA BALI NIKHIL SINGHAL MANISH ARORA

WITH
CLMA/5896/2016 FOR STAY VACATION APPLICATION

87	AO/385/2012	CHARANJEET SINGH Versus SMT. URMILA DEVI AND OTHERS	VIVEK SHUKLA BHUVNESH JOSHI P C PETSHALI SUDHIR KUMAR CHAUDHARY	GIRISH CHANDRA LAKHCHAURA P C MAULEKHI
CONNECTED WITH				
87(1)	AO/386/2012	NARENDRA PAL SINGH Versus SMT. URMILA DEVI AND OTHERS	P C PETSHALI SUDHIR KUMAR CHAUDHARY	P C MAULEKHI
88	AO/47/2013	AJAY BHARADWAJ Versus EMPLOYEES STATE INSURANCE CORPORATION AND ANOTHER	PIYUSH GARG	C K SHARMA
89	CLR/28/2016	UMESH CHANDRA AGARWAL Versus SMT. USHA RANI AND OTHERS	P S BISHT SIDDHARTHA SINGH	NAGESH AGGARWAL
90	AO/137/2016	RANJEET SINGH Versus SMT. PANA DEVI AND OTHERS	RAVEENDRA SINGH BISHT	SARVESH AGARWAL AKHIL KUMAR SAH BHARAT TEWARI PULAK AGARWAL PRABHAT PANDE D C S RAWAT

WITH
IA/12883/2019 FOR MISCELLANEOUS APPLICATION
IA/12885/2022 FOR MISCELLANEOUS APPLICATION
IA/12886/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

91	SA/191/2016	SMT REKHA GUPTA AND OTHERS Versus JAWAHAR LAL AGARWAL AND ANOTHER	ANURAG BISARIA C K SHARMA INDU SHARMA SHIV PANDEY PRABHAT BOHRA B N MOLAKHI B S NEGI	SUMIT BAJAJ S K PANDEY D S PATNI BHUPENDRA SINGH SANPREET SINGH AJMANI
92	AO/206/2016	RELIANCE GENERAL INSURANCE COMPANY LIMITED Versus RAM SINGH RANA	SARVESH AGARWAL BHARAT TEWARI PULAK AGARWAL	NIRANJAN BHATT
93	AO/440/2016	HURMAT KHAN AND ANOTHER Versus SRI HARISH GULATI AND OTHERS	BHUPENDRA PRASAD SYED NADIM NAWAL KUMAR	MK GOYAL DEEPAK SHARMA

94	AO/477/2016	DAULAT JAIN Versus SUSHIL KUMAR AND OTHERS	AJAY VEER PUNDIR	RAJENDRA SINGH AZAD
95	AO/551/2016	UNITED INDIA INSURANCE CO. LTD Versus MANWAR SINGH AND OTHERS	NARESH PANT	KURBAN ALI ANKURIT RAJ DAVID I P KOHLI
NOTE : PART HEARD.				
CONNECTED WITH				
95(1)	CROSA/3/2018	MANWAR SINGH Versus UNITED INDIA INSURANCE CO. LTD AND OTHERS	ANKURIT RAJ DAVID I P KOHLI	NARESH PANT
96	FA/36/2017	MAA CHANDI DEVI TEMPLE TRUST THROUGH ITS PRESIDENT MAHANT RAMPURI AND ANOTHER Versus ROHIT GIRI AND OTHERS	NEERAJ GARG P. S. BISHT RAJENDRA ARYA YASHPAL SINGH	PIYUSH GARG INDU SHARMA DR. KARTIKEY HARI GUPTA GAURAV SINGH
CONNECTED WITH				
96(1)	FA/35/2017	MAA CHANDI DEVI TEMPLE TRUST THROUGH ITS PRESIDENT MAHANT RAMPURI AND ANOTHER Versus ROHIT GIRI AND OTHERS	PIYUSH GARG NEERAJ GARG P. S. BISHT RAJENDRA ARYA YASHPAL SINGH	PIYUSH GARG INDU SHARMA GAURAV SINGH PANKAJ CHATURVEDI KARTIKEY HARI GUPTA NEERAJ PANDEY
WITH CLMA/3163/2017 FOR MODIFICATION APPLICATION				
97	CLR/130/2017	ASHRAF HUSSAIN Versus SULEMAN KHAN	SANDEEP ADHIKARI SYED KASHIF JAFRI D S NEGI H C PATHAK KSHITIJ SAH SIDDHARTHA SINGH	LALIT SHARMA S BHATT
98	AO/2/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus SMT. KAVITA DUTTA AND OTHERS	KANTI RAM I P KOHLI	PAWAN MISHRA BHUWAN BHATT NALIN SAUN
99	SA/90/2018	SATISH CHAND SANGAR Versus SARDAR RAGHUVVEER SINGH AND ANOTHER	V K KAPARUWAN SUDHIR KUMAR	P. S. BISHT SIDDHARTHA SINGH
100	SA/121/2018	GOPAL SINGH AND ANOTHER Versus HEERA LAL SAH ALIAS HARISH	SHUBHANG DOBHAL	PALLAVI BAHUGUNA DR. KARTIKEY

		LAL SAH AND OTHERS		HARI GUPTA TARUN PRAKASH SINGH TAKULI PRINCE CHAUHAN S C SAH
101	SA/142/2018	SMT SUSHILA DEVI Versus BALWANT SINGH AND OTHERS	PANKAJ MIGLANI AAKIB AHMED	SIDDHARTHA SAH SANJEEV SINGH SIDDHARTHA SAH NAGESH AGGARWAL
		CONNECTED WITH		
101(1)	SA/12/2019	BALWANT SINGH Versus SMT. SUSHEELA AND OTHERS	SIDDHARTHA SAH	AAKIB AHAMED PANKAJ MIGLANI
		CONNECTED WITH		
101(2)	SA/13/2019	BALWANT SINGH Versus LAHAUR SINGH AND OTHERS	SIDDHARTHA SAH	PANKAJ MIGLANI AAKIB AHAMED
102	C482/446/2018	MANOJ GUPTA Versus STATE OF UTTARAKHAND AND ANOTHER	TAPAN SINGH SANJAY KUMAR	G.A.
103	C482/1594/2018	CHANDRA PRAKASH SHARMA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	NARENDRA BALI NARAYAN HAR GUPTA HARIHAR GUPTA	TAPAN SINGH G.A.
104	CLR/93/2019	SHANKAR RAM ALIAS SUNIL CHANDRA ARYA Versus GOPAL RAM	BHUPENDRA PRASAD SYED NADIM	
105	CLR/98/2019	KUMAUN MOTORS OWNERS UNION LTD. Versus SMT. SATBEER KAUR AND ANOTHER	ASHUTOSH POSTI	AMISH TEWARI DUSHYANT MAINALI
106	SA/160/2019	KANHAYA LAL SAH Versus VIJAY KUMAR SAH	SIDDHARTHA SAH	SANJAY BHATT PREM PRAKASH BHATT
107	SA/162/2019	CHANDRAMA DEVI AND ANOTHER Versus SURUCHI SEMALTY AND OTHERS	ANIL ANTHWAL D.S. NEGI SIDDHARTH SINGH KSHITIJ SAH M S BHANDARI	NIRANJAN BHATT PRABHAKAR NARAIN
		WITH		

CLMA/14252/2019 FOR STAY APPLICATION

108	FA/203/2019	MOHAN LAL AND OTHERS Versus HIMANSHU AND OTHERS	NEERAJ GARG	SRI SUNIL KHERA
109	FA/38/2021	MS RATNAM KHARBANDA Versus PIYUSH KUMAR NAGALIA AND OTHERS	BHUPESH KANDPAL	PIYUSH GARG SHANKAR AGGARWAL RAMJI SHRIVASTAVA (FOR CAVEATOR)

NOTE : AT 03:00 P.M.

110	FA/118/2021	DINESH SINGH Versus BALESH CHAND SHARMA AND OTHERS	ANSHU KUMAR	RAJENDRA SINGH AZAD MANOJ JOSHI NAGESH AGARWAL
111	AO/124/2021	BALENDRA KUMAR Versus RAVINDRA KUMAR SINGH AND OTHERS	NARENDRA BALI	H C PANDEY
112	FA/130/2022	NEELAM BHATIA Versus SATENDRA SINGH CHETTRI	PIYUSH GARG	BIRENDRA SINGH ADHIKARI
113	AO/270/2022	JAIRUL NISHA AND ANOTHER Versus THE NEW INDIA INSURANCE COMPANY LIMITED AND OTHERS	DEEP PRAKASH BHATT	SIDDHARTHA BISHT

CONNECTED WITH

113(1)	AO/271/2022	MUJAFFAR ALI AND ANOTHER Versus NEW INDIA INSURANCE COMPANY LIMITED AND OTHERS	RAVI BISHT	SIDDHARTHA BISHT DEEP PRAKASH BHATT
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WITH

IA/1/2022 FOR STAY APPLICATION

114	CLR/52/2023	MANIK BABAR Versus DILIP KUMAR MEHROTRA	JAGDISH SINGH BISHT R P PANDEY KSHITIJ SAH P S BISHT SIDDHARTHA SINGH	HARENDRA BELWAL B D PANDE (FOR CAVEATOR)
115	C482/2423/2023	RAMKISHORE SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	SHARANG DHULIA	G.A.
116	CLR/25/2024	V S NAGPAL Versus SHASHI KOHLI	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	SIDDHARTHA SAH SHANTNU GAUR SANJAY GAUR

WITH
IA/4/2024 FOR STAY VACATION APPLICATION
IA/5/2024 FOR MISCELLANEOUS APPLICATION

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Causelists generated for Bench ID- 1066 and causlist ID- (1001) 25/10/2024 04:47:20 pm(86)

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 04

MONDAY, NOVEMBER 04, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAKESH THAPLIYAL
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITIONS SERVICE SINGLE AND SINGLE BENCH CRIMINAL APPEALS, JAIL APPEALS AND GOVERNMENT APPEALS-
ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	CRLA/656/2024	ZEESHAN ALI Versus STATE OF UTTARAKHAND	NIPUSH MOLA JOSHI CHETNA LATWAL	G.A.
	WITH IA/1/2024 FOR BAIL APPLICATION			
2	CRLA/657/2024	GULNAAM Versus STATE OF UTTARAKHAND	RAJVEER SINGH	G.A.
	WITH IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE			
3	CRLA/658/2024	RAJEEV KUMAR Versus MADHURI GEHLOT AND ANOTHER	SIDDHARTHA SAH	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
4	WPSS/2001/2024	DHANIRAM Versus EXECUTIVE ENGINEER PARALLEL DEOBAND BRANCH DIVISION ROORKEE AND ANOTHER	ARVIND KUMAR SHARMA	ADDL C.S.C. (UP)
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
5	WPSS/2015/2024	TAYARA BEGAM Versus VICE CHANCELLOR AND OTHERS	HARENDRA BELWAL BHAGWATI BELWAL	SHUBHANG DOBHAL
6	WPSS/2033/2024	KAMLESH SINGH BISHT Versus VICE CHANCELLOR AND OTHERS	HARENDRA BELWAL BHAGWAT BELWAL	SHUBHANG DOBHAL
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
7	WPSS/2065/2024	VINITA KASHYAP Versus STATE OF UTTARAKHAND AND	SANJAY BHATT PREM PRAKASH BHATT	SHUBHANG DOBHAL C.S.C.

		OTHERS	NIRMALA BHATT	
	WITH IA/1/2024 FOR STAY APPLICATION			
8	WPSS/2067/2024	MOHAN CHANDRA Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT	C.S.C. B D PANDE
9	WPSS/2068/2024	DIKSHA SINGH Versus MANAGING DIRECTOR UTTARAKHAND TRANSPORT CORPORATION AND OTHERS	ANIL K BISHT MAMTA BISHT	S S CHAUHAN

WITH
IA/1/2024 FOR STAY APPLICATION

*** ORDERS ON APPLICATIONS ***

10 IA/10/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/12/2024 FOR SECOND BAIL APPLICATION
IA/14/2024 FOR SECOND BAIL APPLICATION
IA/15/2024 FOR URGENCY APPLICATION

IN
CRLA/361/2021 IMRAN AHMAD AND OTHERS AND MEHBOOB RAHI G.A.
OTHERS
Versus
STATE OF UTTARAKHAND SHRUTI JOSHI
SANJAY KUMAR
MANOJ BHATT
AYUSH SAXENA
KUNWAR
VIKRAMADITYA
SHAH
SACHIN
ABHISHEK
VERMA

11 IA/2/2024 FOR BAIL APPLICATION
IN
CRJA/34/2022 ROHIT G.A.
Versus
STATE OF UTTARAKHAND SIDDHARTH
BANKOTI (LEGAL
AID)

12 IA/2/2024 FOR URGENCY APPLICATION
IN
CRJA/46/2022 DESHRAJ G.A.
Versus
STATE OF UTTARAKHAND

CONNECTED WITH

12(1) IA/2/2023 FOR BAIL APPLICATION
IA/4/2024 FOR MISCELLANEOUS APPLICATION
IN
CRJA/42/2022 DESHRAJ G.A.
Versus
STATE OF UTTARAKHAND DIVYA JAIN
VAIBHAV SINGH
CHAUHAN
M.S. SADAF
SHWETA JAIN

CONNECTED WITH

12(2) IA/2/2023 FOR BAIL APPLICATION
IA/3/2023 FOR SHORT TERM BAIL APPLICATION
IN
CRJA/47/2022 RAKESH ALIAS BHURE PRABHA G.A.
Versus
STATE OF UTTARAKHAND (AMICUS
CURIAE)

CONNECTED WITH

12(3) CRJA/48/2022 RAKESH ALIAS BHURE G.A.
Versus
STATE OF UTTARAKHAND PRABHA
(AMICUS
CURIAE)

13 IA/2/2023 FOR BAIL APPLICATION
IA/3/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IA/7/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IA/8/2024 FOR URGENCY APPLICATION
IN
CRLA/412/2023 VIKAS BHARAT SINGH G.A.
Versus
STATE OF UTTARAKHAND

14 IA/2/2023 FOR SECOND BAIL APPLICATION
IA/6/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IA/7/2024 FOR URGENCY APPLICATION
IN
CRLA/641/2023 NADEEM MOHD SAFDAR G.A.
Versus
STATE OF UTTARAKHAND

CONNECTED WITH

14(1) IA/1/2023 FOR BAIL APPLICATION
IN
CRLA/657/2023 SHAMIM GAURAV SINGH G.A.
Versus
STATE OF UTTARAKHAND

CONNECTED WITH

14(2) IA/1/2023 FOR BAIL APPLICATION
IA/2/2023 FOR EXEMPTION APPLICATION
IA/3/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IN
CRLA/658/2023 SHAMIM GAURAV SINGH G.A.
Versus
STATE OF UTTARAKHAND

CONNECTED WITH

14(3) CRLA/660/2023 IRSHAD ALIAS POLLA MOHD SAFDAR G.A.
Versus
STATE OF UTTARAKHAND

CONNECTED WITH

14(4) CRLA/697/2023 IRSHAD ALIAS POLLA MOHD SAFDAR G.A.
Versus

STATE OF UTTARAKHAND

- 15 IA/1/2023 FOR BAIL APPLICATION
IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IA/6/2024 FOR URGENCY APPLICATION
IN
CRLA/678/2023 JAIVEER SINGH CHAUHAN Versus STATE OF UTTARAKHAND
MEDHA PANDE APOORV CHAUHAN VIKRAMADITY SHAH
ASHUTOSH SINGH
G.A.
- 16 IA/1/2024 FOR BAIL APPLICATION
IN
CRLA/69/2024 MUKESH KUMAR Versus STATE OF UTTARAKHAND
S K MANDAL
G.A.
- CONNECTED WITH
- 16(1) CRJA/57/2024 MAHIPAL SINGH Versus STATE OF UTTARAKHAND
AKRAM PARVEZ (LEGAL AID)
O
G.A.
- CONNECTED WITH
- 16(2) CRJA/58/2024 KUNWAR PAL Versus STATE OF UTTARAKHAND
GURBANI SINGH (LEGAL AID)
O
G.A.
- CONNECTED WITH
- 16(3) IA/1/2024 FOR BAIL APPLICATION
IN
CRLA/62/2024 SANDEEP SINGH Versus STATE OF UTTARAKHAND
S K MANDAL
G.A.
- CONNECTED WITH
- 16(4) IA/2/2024 FOR BAIL APPLICATION
IN
CRLA/145/2024 DHARMENDRA TYAGI Versus STATE OF UTTARAKHAND
ANKUSH KUMAR TYAGI
G.A.
- 17 IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IA/3/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IA/4/2024 FOR URGENCY APPLICATION
IN
CRLA/300/2024 MOIM KHAN Versus STATE OF UTTARAKHAND
MOHD SAFDAR
G.A.
- 18 IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE
IA/2/2024 FOR EXEMPTION APPLICATION
IN
CRLA/407/2024 SAURABH AND ANOTHER
HIMANSHU
G.A.

	Versus STATE OF UTTARAKHAND	ASWAL VIKRAM CHAUDHARY NAZIM HUSAIN QURESHI	
19	IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE IN CRLA/419/2024	SALAR ANSARI Versus STATE OF UTTARAKHAND	RAJEEV SHARMA G.A.
20	IA/1/2024 FOR BAIL APPLICATION IA/2/2024 FOR URGENCY APPLICATION IN CRLA/469/2024	LAL PRABHAT BHARTI Versus STATE OF UTTARAKHAND	VINOD SHARMA G.A. SEEMA BELWAL KAMLESH BUDHLAKOTI
21	IA/1/2024 FOR BAIL APPLICATION IA/2/2024 FOR URGENCY APPLICATION IN CRLA/536/2024	PREM PRAKASH RAJPOOT Versus STATE OF UTTARAKHAND	NISHA BORA G.A. D S MEHTA
* ORDERS ON APPLICATIONS (AFTER FRESH) *			
22	MCC/1/2024 FOR TIME EXTENSION APPLICATION IN WPMS/1513/2024	DIYA DEVI ALIAS DEEPIKA Versus STATE OF UTTARAKHAND AND ANOTHER	TEJAS C.S.C. AGARRWAL ARVIND KUMAR
* ORDERS ON APPLICATIONS *			
23	MCC/11001/2024 FOR RECALL APPLICATION IA/11002/2024 FOR DELAY CONDONATION APPLICATION IA/11003/2024 FOR STAY APPLICATION IN WPSS/1508/2013	RAM PRAKASH Versus STATE OF UTTARAKHAND AND OTHERS	N.S.KANYAL C.S.C. M.C.PANT
24	IA/17017/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT IN WPSS/2468/2019	NANDU Versus THE VICE CHANCELLOR AND OTHERS	HARENDRA PARESH BELWAL TRIPATHI MAHAVIR KOHLI
25	IA/16827/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IN WPSS/2801/2019	SUMAN AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SHOBHIT ADITYA KUMAR SAHARIA ARYA MUKESH KUMAR VINAY BHATT KAPARUWAN C.S.C.

CONNECTED WITH

25(1)	WPSS/2616/2019	KHEM SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	KHUSHBOO TIWARI SHARMA PRATEEK TRIPATHI MANEESH BISHT VIPUL SHARMA	ADITYA KUMAR ARYA VINAY BHATT C.S.C.
26	IA/5775/2020 FOR MISCELLANEOUS APPLICATION IN CRLA/152/2020	GOPAL SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	NALIN SAUN	RAJENDRA SINGH NEGI G.A.
27	IA/1625/2024 FOR URGENCY APPLICATION IN WPSS/272/2020	BALKRISHNA Versus STATE OF UTTARAKHAND THROUGH DIRECTOR AND OTHERS	SANDEEP ADHIKARI JITENDRA KUMAR C S ADHIKARI	C.S.C.
28	IA/2/2021 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IN CRLA/354/2021	SMT. RAJKUMARI Versus STATE OF UTTARAKHAND	R P SINGH	G.A.
29	IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPSS/668/2022	NARESH KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	MEENU R.C. TAMTA, BILAL AHMED	C.S.C.
30	IA/1/2022 FOR INTERLOCUTORY APPLICATION IA/7/2023 FOR SUBSTITUTION APPLICATION IN WPSS/751/2022	SHAKUNTALA DEVI ALIAS SARDARI DEVI Versus STATE OF UTTARAKHAND THROUGH SECRETARY HOME DEHRADUN AND OTHERS	MONIKA PANT	C.S.C.
31	IA/1/2022 FOR STAY APPLICATION IA/4/2023 FOR URGENCY APPLICATION IN WPSS/1063/2022	DEV PAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	CHETAN JOSHI	C.S.C.
32	IA/1/2022 FOR INTERIM RELIEF APPLICATION			

IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2023 FOR URGENCY APPLICATION
IA/4/2024 FOR URGENCY APPLICATION
IN

WPSS/2030/2022 KRISHAN KUMAR GOLA K S BORA C.S.C.
Versus MOHIT KUMAR
STATE OF UTTARAKHAND AND MANISH LOHANI
OTHERS

33 IA/1/2022 FOR INTERIM RELIEF APPLICATION
IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPSS/2323/2022 PRAGATISHEEL BHOJANMATA D S MEHTA C.S.C.
SANGATHAN DISTRICT NAINITAL DEPUTY S.G.
Versus SAURAV
STATE OF UTTARAKHAND AND ADHIKARI,
OTHERS C.G.S.C

34 IA/2/2023 FOR DELAY CONDONATION APPLICATION
IA/3/2023 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY COUNTER
IN

WPSS/251/2023 VINITA UNIYAL AND OTHERS DUSHYANT C.S.C.
Versus MAINALI DEPUTY S.G.
UNION OF INDIA AND OTHERS

35 IA/1/2023 FOR INTERIM RELIEF APPLICATION
IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY COUNTER
IN

WPSS/515/2023 RAJENDRA PRASAD S K MANDAL C.S.C.
Versus
STATE OF UTTARAKHAND
THOROUGH SECRETARY AND
OTHERS

CONNECTED WITH

35(1) IA/1/2021 FOR INTERIM RELIEF APPLICATION
IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
IN

WPSS/1578/2021 RAJENDRA PRASAD S K MANDAL C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS

36 IA/5/2024 FOR STAY APPLICATION
IN

CRLA/719/2023 ADNAN QURESHI NAVEEN SINGH G.A.
Versus BISHT, AZMEEN,
STATE OF UTTARAKHAND LALIT SHARMA,

CONNECTED WITH

36(1) CRLA/718/2023 FARMAN QURESHI LALIT SHARMA G.A.
Versus NAVEEN SINGH
STATE OF UTTARAKHAND BISHT
AZMEEN

37	IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN WPSS/1180/2023	SANGEETA KHATRI Versus STATE OF UTTARAKHAND AND ANOTHER	GIRISH CHANDRA LAKHCHAURA DUSHYANT MAINALI	C.S.C.
38	IA/1/2023 FOR STAY APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPSS/1211/2023	UMESH CHANDRA KOTHARI Versus STATE OF UTTARAKHAND AND OTHERS	ANIL K BISHT	C.S.C. MANEESH BISHT
39	IA/2/2023 FOR INTERIM ORDER VACATION APPLICATION IN WPSS/1303/2023	VIVEK PRAKASH Versus STATE OF UTTARAKHAND AND OTHERS	K S BORA PRAMOD KUMAR MOHIT KUMAR	ASHISH JOSHI PANKAJ MIGLANI C K SHARMA B.D. PANDE C.S.C.
40	IA/1/2024 FOR URGENCY APPLICATION IN WPSS/1332/2023	JIWAN SINGH KHATRI Versus STATE OF UTTARAKHAND AND OTHERS	BIRENDRA SINGH ADHIKARI DHEERAJ KUMAR	C.S.C.
41	IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN WPSS/1485/2023	GOPAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	PRABHA NAITHANI AVIDIT NOLIYAL	C K SHARMA C.S.C. LALIT SHARMA
42	IA/1/2023 FOR STAY APPLICATION IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/3/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPSS/1564/2023	DEVENDRA SINGH BISHT Versus THE STATE OF UTTARAKHAND AND OTHERS	IMRAN ALI KHAN HARSH VARDHAN DHANIK	ASHISH JOSHI C.S.C.
43	IA/1/2023 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT IN WPSS/2185/2023	SEEMA MALHOTRA Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP KOTHARI ABHILASHA TOMAR MUKESH	C.S.C.

44	IA/1/2023 FOR STAY APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT IN WPSS/2272/2023	YOGESH CHANDRA MISHRA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	NISHANT KRISHNA ADHIKARI RAMJI SRIVASTAVA	C.S.C.
45	IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN SPLA/17/2024	RAM AVTAR GARG Versus STATE OF UTTARAKHAND AND ANOTHER	ABHISHEK VERMA, DHEERAJ JOSHI, AISHWARYA THAPLIYAL,	HARI MOHAN BHATIA G.A.
	CONNECTED WITH			
45(1)	CRLA/43/2024	RAM AVTAR GARG Versus STATE OF UTTARAKHAND AND ANOTHER	ABHISHEK VERMA, DHEERAJ JOSHI, AISHWARYA THAPLIYAL,	HARI MOHAN BHATIA G.A.
46	IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN SPLA/18/2024	DIVYESH GARG Versus STATE OF UTTARAKHAND AND ANOTHER	ABHISHEK VERMA, DHEERAJ JOSHI, AISHWARYA THAPLIYAL,	HARI MOHAN BHATIA G.A.
	CONNECTED WITH			
46(1)	CRLA/44/2024	DIVYESH GARG Versus STATE OF UTTARAKHAND AND ANOTHER	ABHISHEK VERMA, DHEERAJ JOSHI, AISHWARYA THAPLIYAL,	HARI MOHAN BHATIA G.A.
47	IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN WPSS/81/2024	SURENDRA SINGH NEGI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL, RANGOLI PUROHIT DOBHAL, BHUPENDRA BORA,AVIRAL PHARTIYAL	B S NEGI C.S.C.
48	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN WPSS/92/2024	HARISH CHANDRA MAITHANI AND ANOTHER	SHUBHANG DOBHAL,	B S NEGI C.S.C.

Versus
STATE OF UTTARAKHAND AND
OTHERS

RANGOLI
PUROHIT
DOBHAL,
BHUPENDRA
BORA,AVIRAL
PHARTIYAL

49 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/95/2024

SANJEEV KUMAR JAGGI AND
ANOTHER
Versus
STATE OF UTTARAKHAND AND
OTHERS

SHUBHANG
DOBHAL,
RANGOLI
PUROHIT
DOBHAL,
BHUPENDRA
BORA,AVIRAL
PHARTIYAL

B S NEGI
C.S.C.

50 IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IN

WPSS/108/2024

SUNDER SINGH KARKI
Versus
UTTARAKHAND SUBORDINATE
SERVICE SELECTION
COMMISSION AND OTHERS

NIRANJAN
BHATT
VINAY KUMAR

C K SHARMA
C.S.C.
PRIYANKA
AGRAWAL

51 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPSS/174/2024

AMIT KUMAR
Versus
STATE OF UTTARAKHAND AND
OTHERS

P S DHAMI

C.S.C.

52 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/219/2024

VIJAY KUMAR AND OTHERS
Versus
STATE OF UTTARAKHAND AND
OTHERS

SHUBHANG
DOBHAL,
RANGOLI
PUROHIT
DOBHAL,
BHUPENDRA
BORA,AVIRAL
PHARTIYAL

C.S.C.

53 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/228/2024

DEVENDRA SINGH RANA
Versus
STATE OF UTTARAKHAND AND
OTHERS

SHUBHANG
DOBHAL,
RANGOLI
PUROHIT
DOBHAL,
BHUPENDRA
BORA,AVIRAL
PHARTIYAL

YOGESH KUMAR
PACHOLIA
C.S.C.
B.S. NEGI

54	IA/2/2024 FOR MISCELLANEOUS APPLICATION IN WPSS/252/2024	VIVEK Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTH WAL	C K SHARMA C.S.C.
55	IA/2/2024 FOR MISCELLANEOUS APPLICATION IN WPSS/254/2024	KHAJAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTH WAL	C K SHARMA C.S.C.
56	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPSS/298/2024	PRAMOD CHANDRA PANDEY Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI	C.S.C.
57	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPSS/299/2024	DHARMENDRA SINGH KANYAL Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI	C.S.C.
58	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPSS/309/2024	BHUPAL RAM Versus STATE OF UTTARAKHAND AND OTHERS	G S LATWAL C S JOSHI SHAKTI SINGH GAURAV KUMAR	C.S.C.
59	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPSS/314/2024	SUDHIR KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	REITUPARNA JOSHI SHIVANAND BHATT	C.S.C.
60	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPSS/345/2024	RADHA DEVI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL, RANGOLI PUROHIT DOBHAL, BHUPENDRA BORA	C.S.C. B.S. NEGI
61	IA/2/2024 FOR MISCELLANEOUS APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION			

IA/4/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/5/2024 FOR URGENCY APPLICATION
IN

WPSS/360/2024	TRILOCHAN DWIVEDI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	K K JOSHI KAILASH PANDEY MAHESH BHATT	NEERAJ GARG C.S.C.
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62 IA/2/2024 FOR DELAY CONDONATION APPLICATION
IA/3/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/5/2024 FOR URGENCY APPLICATION
IN

WPSS/364/2024	DIKSHA JOSHI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	MAHESH BHATT KAILASH PANDEY K K JOSHI	NEERAJ GARG C.S.C.
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CONNECTED WITH

62(1) IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2024 FOR DELAY CONDONATION APPLICATION
IA/4/2024 FOR INTERIM ORDER VACATION APPLICATION
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/6/2024 FOR DELAY CONDONATION APPLICATION
IA/7/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/8/2024 FOR URGENCY APPLICATION
IN

WPSS/693/2024	SANTOSH KUMAR ALIAS SANTOSH KUMAR KARNATAK AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	KAILASH CHANDRA K.K. JOSHI	NEERAJ GARG C.S.C. C.S.C.
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63 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPSS/371/2024	VIJAY KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	HEM CHANDRA JOSHI	C.S.C. C.S.C.
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64 IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION
IA/3/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/419/2024	MANOJ KUMAR BHATT Versus STATE OF UTTARAKHAND AND OTHERS	VIJAY BHATT ANITA MILINDA SHARMA	C.S.C.
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65 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPSS/709/2024	CHANDRA SHEKHAR MISHRA Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY	ALOK DALAKOTI	C.S.C.
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FOREST AND OTHERS

- 66 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/735/2024 VIPENDRA SINGH VIPIN SINGH C.S.C.
Versus NAMAN KAMBOJ C.S. RAWAT
STATE OF UTTARAKHAND AND
OTHERS
- 67 IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER
IN
WPSS/831/2024 DINESH PANDEY AND OTHERS K K HARBOLA SIDDHARTHA
Versus SAH
HONBLE HIGH COURT OF C.S.C.
UTTARAKHAND AND OTHERS
- 68 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/896/2024 DEEPAK JOSHI AND OTHERS DEVESH UPRETI NEERAJ GARG
Versus JITENDRA C.S.C.
STATE OF UTTARAKHAND AND KUMAR
OTHERS CHANDRA
SHEKHAR
DALAKOTI
- 69 IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPSS/1424/2024 MAHENDRA SINGH KARKI HEM CHANDRA C.S.C.
Versus JOSHI MAYANK RAJAN
STATE OF UTTARAKHAND AND JOSHI
OTHERS
- 70 IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR AMENDMENT
IN
WPSS/1862/2024 MANISH RAUTELA AND OTHERS SANJAY BHATT NEERAJ GARG
AND OTHERS PREM PRAKASH C.S.C.
Versus BHATT
STATE OF UTTARAKHAND AND
OTHERS

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

- 71 SPLA/150/2018 GAUTAM MANUJA NARENDRA BALI
Versus
SAURABH NEGI

NOTE : CASE IS DEFECTIVE.

CONNECTED WITH

- 71(1) CRMA/1716/2018 FOR DELAY CONDONATION APPLICATION
IN
CRLA/286/2018 SRI GAUTAM MANUJA NARENDRA BALI
Versus
SRI SAURABH NEGI

72	SPLA/235/2019	PRAVEEN DHYANI Versus STATE OF UTTARAKHAND AND ANOTHER	SANDEEP KOTHARI	SURESH CHANDRA BHATT G.A.
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CONNECTED WITH

72(1) CRMA/3965/2019 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CRLA
IN

CRLA/664/2019	PRAVEEN DHYANI Versus STATE OF UTTARAKHAND AND ANOTHER	SANDEEP KOTHARI	SURESH CHANDRA BHATT G.A.
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73 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR BAIL APPLICATION
IA/3/2024 FOR EXEMPTION APPLICATION
IN

CRLA/334/2024	ANKIT NATH Versus STATE OF UTTARAKHAND	SIDDHARTH BANKOTI (LEGAL AID	G.A.
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*** ORDER MATTERS ***

74	GA/58/2017	STATE OF UTTARAKHAND Versus SANJAY BAJAJ	LALIT SHARAM,AZMEE N,NAVEEN SINGH BISHT G.A.	LALIT SHARAM,AZMEE N, MEENAKSHI SHARMA,NAVEE N SINGH BISHT
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75	GA/37/2018	STATE OF UTTARAKHAND Versus KRISHNA KUMAR AND OTHERS	G.A.	ANJALI NOLIYAL, AVIDIT NOLIYAL,
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CONNECTED WITH

75(1)	GA/38/2018	STATE OF UTTARAKHAND Versus DR. RAJESH KUMAR GUPTA	G.A.	ADITYA SINGH ANJALI NOLIYAL, AVIDIT NOLIYAL
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76	CRJA/172/2023	MANOJ Versus STATE OF UTTARAKHAND	SMT. SHEETAL O	G.A.
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77	WPSS/1725/2024	CHANDAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH NIKHIL KUSHWAHA	C.S.C.
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CONNECTED WITH

77(1)	WPSS/1816/2024	HEMANT KUMAR BAHUGUNA Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH AVNEESH KUMAR NIKHIL KUSHWAHA	C.S.C.
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CONNECTED WITH

77(2)	WPSS/1820/2024	CHANDRA MOHAN DWIVEDI Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH NIKHIL KUSHWAHA AVNEESH	C.S.C.
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KUMAR

CONNECTED WITH

77(3) WPSS/1825/2024 RADHA RAWAT
Versus
STATE OF UTTARAKHAND AND
OTHERS
TAPAN SINGH
AVNEESH
KUMAR
NIKHIL
KUSHWAHA
C.S.C.

CONNECTED WITH

77(4) WPSS/1826/2024 DEVESHWARI RAWAT
Versus
STATE OF UTTARAKHAND AND
OTHERS
TAPAN SINGH
AVNEESH
KUMAR
NIKHIL
KUSHWAHA
C.S.C.

CONNECTED WITH

77(5) WPSS/1827/2024 RAGHUBIR LAL
Versus
STATE OF UTTARAKHAND AND
OTHERS
TAPAN SINGH
NIKHIL
KUSHWAHA
AVNEESH
KUMAR
C.S.C.

CONNECTED WITH

77(6) WPSS/1833/2024 PRAKASH CHANDRA
Versus
STATE OF UTTARAKHAND AND
OTHERS
TAPAN SINGH
AVNEESH
KUMAR
NIKHIL
KUSHWAHA
C.S.C.

78 WPSS/1728/2024 SUKHBIR SINGH
Versus
STATE OF UTTARAKHAND AND
OTHERS
TAPAN SINGH
NIKHIL
KUSHWAHA
C.S.C.

*** ADMISSION MATTERS ***

79 WPSS/28/2013 JIWAN CHANDRA SANWAL
Versus
STATE OF UTTARAKHAND
THROUGH SECRETARY HOME
AFFAIRS AND ANOTHER
J.C.BELWAL
C.S.C.

80 WPSS/2572/2019 KAPIL DEV AND OTHERS
Versus
STATE OF UTTARAKHAND AND
OTHERS
DINESH
GAHATORI
C.S.C.

WITH

CLMA/15710/2019 FOR STAY APPLICATION

81 WPSS/1044/2020 KAMALUDDIN
Versus
UNION OF INDIA THROUGH ITS
SECRETARY IN THE DEPARTMENT
OF DEFENCE AND OTHERS
VINAY BHATT
MOHD HASNAIN
RAZA
MS. SADAF
SANJAY BHATT
DEPUTY S.G.

82 WPSS/510/2021 MAHIMA MASIH
Versus
STATE OF UTTARAKHAND AND
MANISH LOHANI
YOGESH LOHNI
C.S.C.
DEPUTY S.G.

		OTHERS		
83	WPSS/1035/2022	KISHAN LAL GAUTAM Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR	C.S.C.
84	WPSS/1226/2022	MUKESHI DEVI Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR	YOGESH KUMAR PACHOLIA C.S.C.
85	WPSS/2023/2022	AVDHESH KUMAR Versus GENERAL MANAGER HUMAN RESOURCES UTTARAKHAND AND OTHERS	PANKAJ MIGLANI AAKIB AHMED	DHARMENDRA BARTHWAL
	WITH IA/1/2022 FOR INTERIM RELIEF APPLICATION CONNECTED WITH			
85(1)	WPSS/1298/2022	AVDHESH KUMAR Versus GENERAL MANAGER HUMAN RESOURCES UTTARAKHAND AND OTHERS	PANKAJ MIGLANI AAKIB AHMED	BHAGWAT MEHRA
	WITH IA/1/2022 FOR INTERIM RELIEF APPLICATION			
86	WPSS/90/2023	PUSHPA KATHAIT Versus STATE OF UTTARAKHAND AND OTHERS	SIDDHARTH SINGH NEGI B S NEGI	SANDEEP KOTHARI C.S.C.
	WITH IA/1/2023 FOR STAY APPLICATION			
87	WPSS/100/2023	SURAJ SINGH GAUR Versus STATE OF UTTARAKHAND AND OTHERS	VINOD TIWARI HARI NARAYAN SINGH	C.S.C.
	WITH IA/1/2023 FOR STAY APPLICATION			
88	WPSS/524/2023	RITU RANA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR	C.S.C.
	WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION			
89	WPSS/744/2023	MALKA DEVI Versus DISTRICT JUDGE HARIDWAR OFFICE AT DISTRICT COURT COMPOUND ROSHNABAD, HARIDWAR AND OTHERS	CHANDRA SHEKHAR DALAKOTI RAVINDRA S RAWAT	NANDAN ARYA SANJAY BHATT PREM PRAKASH BHATT
	WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION			

90	WPSS/1563/2023	LAXMAN CHAND Versus UNION OF INDIA	PREM SINGH BISHT	AAZMEEN SHEIKH, C.G.S.C. DEPUTY S.G.
	WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION			
91	WPSS/1578/2023	RAM SINGH DANGWAL AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT NIRMALA BHATT	C.S.C. RAJESH SHARMA
92	WPSS/1633/2023	KRISHNA KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	AAYUSH GAUR ANIL KUMAR JOSHI	C.S.C.
	WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION			
93	WPSS/1684/2023	VIRENDER KUMAR SURI Versus CENTRALBANK OF INDIA AND OTHERS	SUMIT BAJAJ SAURABH KUMAR PANDEY	K K SHAH MAHESH C. PANT
94	WPSS/1794/2023	BHAIRAV SINGH Versus STATE OF UTTARAKHAND AND OTHERS	RAJESH JOSHI	C.S.C.
	WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION			
95	WPSS/1849/2023	NAVEEN JAYMAL SINGH SAJWAN Versus STATE OF UTTARAKHAND AND OTHERS	NAVNISH NEGI	PARIKSHIT SAINI C.S.C.
96	WPSS/2159/2023	DEEPA PALIWAL Versus POWER TRANSMISSION CORPORATION OF UTTARAKHAND LIMITED AND OTHERS	TUSHAR UPADHYAYA	VINAY KUMAR
	WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION			
97	WPSS/2335/2023	PRAMOD KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	SHWETA JAIN DIVYA JAIN, KAAVYA SHANDILYA	ASHISH JOSHI ALOK MAHRA C.S.C.
	WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION			
98	WPSS/2340/2023	URVA DATT BHATT Versus UNION OF INDIA AND OTHERS	KISHORE RAI	DEPUTY S.G. ATUL BAHUGUNA, C.G.S.C.
99	WPSS/21/2024	JASPAL SHAH Versus STATE OF UTTARAKHAND AND OTHERS	DEVANG DOBHAL, LOKENDRA DOBHAL, SWETA	C.S.C.

BADOLA
DOBHAL

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

100	SPLA/58/2024	JASVEER SINGH Versus STATE OF UTTARAKHAND AND OTHERS	ROHIT KUMAR GAUR B M PINGAL	M S BHANDARI G.A.
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CONNECTED WITH

100(1)	CRLA/123/2024	JASVEER SINGH Versus STATE OF UTTARAKHAND AND OTHERS	ROHIT KUMAR GAUR B M PINGAL	M S BHANDARI G.A.
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101	WPSS/135/2024	SURENDRA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	AMAR MURTI SHUKLA ANAND SINGH	C.S.C.
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WITH
IA/2/2024 FOR INTERIM RELIEF APPLICATION
NOTE : CASE IS DEFECTIVE.

102	WPSS/137/2024	VEDPAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ TANGWAN	C.S.C.
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103	WPSS/375/2024	VIKRAM SINGH BISHT AND OTHERS Versus COOPERATIVE SOCIETIES AND OTHERS	SHUBHANG DOBHAL VIVEK KUMAR	JAYVARDHAN KANDPAL C.S.C.
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104	WPSS/379/2024	RINU KUMAR Versus EXCISE COMMISSIONER	SANDEEP KOTHARI ABHILASHA TOMAR	C.S.C.
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105	WPSS/393/2024	UDAI SINGH ADHIKARI Versus INDIAN MEDICINE PHARMACEUTICAL CORPORATION LIMITED AND OTHERS	MANEESH BISHT	M.C. PANT
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106	C528/447/2024	CHANDRAGUPT GOUTAM Versus DHARMENDRA SINGH	PRASHANT KHANNA JAYVARDHAN KANDPAL	
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107	WPSS/486/2024	KAVITA DOBHAL Versus STATE OF UTTARAKHAND AND OTHERS	BHAGWAT MEHRA K K HARBOLA	C.S.C.
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108	WPSS/534/2024	SURENDRA SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND	HEMANT SINGH MAHRA KETAN JOSHI	C K SHARMA SHARANG DHULIA
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		ANOTHER		C.S.C.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
109	WPSS/702/2024	CHARU CHANDRA UPRETI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR	C K SHARMA C.S.C. PRIYANKA AGRAWAL
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
110	WPSS/886/2024	SANJEEV KUMAR CHANDRA Versus STATE OF UTTARAKHAND AND OTHERS	VINOD TIWARI U N JOSHI	C.S.C.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
111	WPSS/1310/2024	MUKESH BARWAL Versus STATE OF UTTARAKHAND AND OTHERS	VIKAS BAHUGUNA	N S PUNDIR C.S.C. ASHUTOSH THAKRAL (FOR CAVEATOR)
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
112	WPSS/1348/2024	RAMESH SINGH CHAUDHARI Versus NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD AND OTHERS	COL (RETD) SUMAN NEGI B S KORANGA	MANOJ KUMAR, C.G.S.C. DEPUTY S.G.
		WITH IA/1/2024 FOR INTERLOCUTORY APPLICATION		
113	WPSS/1377/2024	VANDANA CHATURVEDI Versus STATE OF UTTARAKHAND AND OTHERS	ANIL KUMAR BISHT	C.S.C.
114	WPSS/1422/2024	BIRENDRA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	M C PANT	C.S.C. B D PANDE
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
		CONNECTED WITH		
114(1)	WPSS/1399/2024	ARJUN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH AVNEESH KUMAR NIKHIL KUSHWAHA	C.S.C. B D PANDE
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
		CONNECTED WITH		
114(2)	WPSS/1400/2024	DEEPAK KUMAR Versus	TAPAN SINGH AVNEESH	C.S.C. B D PANDE

STATE OF UTTARAKHAND AND
OTHERS

KUMAR
NIKHIL
KUSHWAHA

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

114(3) WPSS/1403/2024 ANKIT NAGARWAL
Versus
STATE OF UTTARAKHAND AND
OTHERS

TAPAN SINGH C.S.C.
AVNEESH B D PANDE
KUMAR
NIKHIL
KUSHWAHA

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

114(4) WPSS/1410/2024 ANIL KUMAR
Versus
STATE OF UTTARAKHAND AND
OTHERS

TAPAN SINGH C.S.C.
AVNEESH B D PANDE
KUMAR
NIKHIL
KUSHWAHA

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

114(5) WPSS/1429/2024 RAHUL ASWAL
Versus
STATE OF UTTARAKHAND AND
OTHERS

M C PANT C.S.C.
B D PANDE

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

114(6) WPSS/1433/2024 SANNI SAINI
Versus
STATE OF UTTARAKHAND AND
OTHERS

M C PANT C.S.C.
B D PANDE

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

114(7) WPSS/1518/2024 RAJ KUMAR
Versus
STATE OF UTTARAKHAND AND
OTHERS

BHARAT SINGH C.S.C.
PRAMOD B D PANDE
BAILWAL

WITH
IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

114(8) WPSS/1533/2024 PRATIBHA
Versus
STATE OF UTTARAKHAND AND
OTHERS

BHARAT SINGH C.S.C.
PARMEET KAUR B D PANDE
C.S.C.

WITH
IA/1/2024 FOR STAY APPLICATION

115 WPSS/1507/2024 SADHANA DIMRI HEGDE

S S YADAV C.S.C.

Versus
STATE OF UTTARAKHAND AND
OTHERS

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

116	WPSS/1908/2024	PEEYUSH CHANDRA KAPIL Versus STATE OF UTTARAKHAND AND OTHERS	ASHISH JOSHI SHOBHIT JOSHI	C.S.C.
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WITH
IA/1/2024 FOR STAY APPLICATION

*** FOR FINAL HEARING ***

117	CRLA/317/2004	SHANTI PRASAD CHAMOLI AND OTHERS AND OTHERS Versus STATE OF UTTARANCHAL	VINOD SHARMA PRASHANT KHANNA TEJAS AGARRWAL TEJAS AGARRWAL	G.A.
118	CRLA/4/2018	VIKKY ALIAS VIRENDRA JAISWAL Versus STATE OF UTTARAKHAND	DEEP CHANDRA JOSHI	G.A.
119	WPSS/577/2019	SURENDRA SINGH AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	SHOBHIT SAHARIA NIRANJAN BHATT VINAY KUMAR	ALOK MAHRA HARI MOHAN BHATIA N S PUNDIR SANDEEP TIWARI ABHISHEK JOSHI B D KANDPAL G C JOSHI C.S.C.

WITH
IA/15171/2024 FOR IMPLEADMENT APPLICATION

120	WPSS/1208/2021	DHARMENDRA JOSHI Versus STATE OF UTTARAKHAND THROUGH ITS SECRETARY AND ANOTHER	NIRANJAN BHATT YOGESH KUMAR PACHOLIA VINAY KUMAR	C.S.C.
121	CRJA/24/2023	AMIT Versus STATE OF UTTARAKHAND	RAVI SHANKAR KANDPAL(LEGAL AID)	G.A.
122	CRJA/46/2023	LAXMI TATWAL ALIAS AMI DEVI ALIAS AMITA DEVI Versus STATE OF UTTARAKHAND	K.S. JAGATI (AMICUS CURIAE)	G.A.

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Causelists generated for Bench ID- 1172 and causlist ID- (1001) 25/10/2024 04:52:36 pm(115)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 05

MONDAY, NOVEMBER 04, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE PANKAJ PUROHIT

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

MENTION SHALL NOT BE ENTERTAINED WITHOUT INFORMING THE OPPOSITE PARTIES.

WRIT PETITION MISC. SINGLE UNDER ARTICLE 226 CONSTITUTION OF INDIA , WRIT PETITIONS (CRIMINAL) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA - ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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*** PERSONAL APPEARANCE ***

1	WPMS/2725/2012	M/S SHARDA ASSOCIATES Versus UNION OF INDIA AND ANR	KAILASH CHANDRA TEWARI PRADEEP HAIRIYA	ASTT.S.G.
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WITH

MCC/14098/2024 FOR RESTORATION APPLICATION

IA/14099/2024 FOR DELAY CONDONATION APPLICATION

*** FRESH CASES FOR ADMISSION ***

2	WPCRL/1201/2024	PRABHU DAYAL ALIAS PRABHU Versus STATE OF UTTARAKHAND AND OTHERS	PAWAN MISHRA	G.A.
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WITH

IA/1/2024 FOR STAY APPLICATION

3	WPCRL/1202/2024	KABUL SINGH ALIAS KAWAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	HARSHPAL SEKHON	G.A.
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WITH

IA/1/2024 FOR STAY APPLICATION

4	WPCRL/1203/2024	MUKUL AGRAWAL AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	LALIT SHARMA SURAIYA NAAZ	G.A.
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WITH

IA/1/2024 FOR STAY APPLICATION

5	WPMS/2427/2024	ALI NAWAZ Versus BANK OF MAHARASHTRA	PRABHA NAITHANI AVIDIT NOLIYAL	
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WITH

IA/1/2024 FOR STAY APPLICATION

6	WPMS/2765/2024	JIVAN CHANDRA Versus SUB DIVISIONAL MAGISTRATE	KAUSHAL PANDEY MEHBOOB RAHI	DHARMENDRA BARTHWAL SANDEEP
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

7	WPMS/2861/2024	AMANDEEP SINGH KHANTYAL Versus STATE OF UTTARAKHAND AND OTHERS	SUSHEEL KUMAR VIKAS BAHUGUNA	SHAILENDRA NAURIYAL C.S.C. SHIVANAND BHATT
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

8	WPMS/2916/2024	SACHIN BANSAL AND COMPANY Versus STATE OF UTTARAKHAND AND OTHERS	PRINCE CHAUHAN	C.S.C.
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9	WPMS/2924/2024	NAEEM IDRISI Versus STATE OF UTTARAKHAND AND OTHERS	ZAKIR ALI MOHD UMAR	C.S.C.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

10	WPMS/2979/2024	AFSANA Versus STATE OF UTTARAKHAND THROUGH SECRETARY REVENUE, GOVT. OF U.K. SECRETARIAT COMPLEX SUBHASH ROAD, DEH AND OTHERS	ZAKIR ALI MOHD UMAR	C.S.C.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

11	WPMS/2980/2024	AFSANA Versus STATE OF UTTARAKHAND AND OTHERS	MOHD UMAR	C.S.C.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

12	WPMS/2986/2024	COMMITTEE OF MANAGEMENT Versus STATE OF UTTARAKHAND AND OTHERS	PARIKSHIT SAINI	C.S.C.
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13	WPMS/2998/2024	LIBRA COLLEGE OF LAW Versus STATE OF UTTARAKHAND AND OTHERS	ADITYA SINGH LOCHAN SAH	DR. KARTIKEY HARI GUPTA C.S.C.
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*** FRESH CASES AS DEFECTIVE ***

14	WPMS/838/2024	RAKESH KUMAR SAINI Versus UNION OF INDIA AND OTHERS	RAJVEER SINGH	C.S.C. DEPUTY S.G.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

15	WPMS/2988/2024	RESHMA KHATOON Versus DISTRICT MAGISTRATE PAURI GARHWAL AND OTHERS	DIVYA JAIN SHWETA JAIN	NARESH PANT C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
16	WPMS/2990/2024	SHAHIN PRAVEEN Versus DISTRICT MAGISTRATE PAURI GARHWAL AND OTHERS	DIVYA JAIN SHWETA JAIN	NARESH PANT C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
17	WPMS/2991/2024	RUHANA KHATOON Versus DISTRICT MAGISTRATE PAURI GARHWAL AND OTHERS	DIVYA JAIN SHWETA JAIN	NARESH PANT C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
18	WPMS/2993/2024	MS SIMRIDDHI CONSTRUCTION Versus COMMISSIONER UTTARAKHAND STATE GST AND OTHERS	MUKESH KUMAR KAPARUWAN RITESH PANT V K KAPARUWAN KRISHAN MOHAN JOSHI	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
	* ADMISSION MATTERS (AFTER FRESH) *			
19	C482/2431/2019	GAURAV AGARWAL Versus STATE OF UTTARAKHAND AND ANOTHER	TAPAN SINGH PIYUSH GARG	MOHD ALAUDDIN G.A.
	WITH IA/1/2021 FOR MISCELLANEOUS APPLICATION IA/3/2022 FOR MISCELLANEOUS APPLICATION IA/4/2022 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT			
20	WPSS/2092/2022	RAJNEESH KUMAR Versus UTTARAKHAND GRAMIN BANK THROUGH CHAIRMAN AND OTHERS	ADITYA SINGH	M S RAWAT
	WITH IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT NOTE : PART HEARD.			
21	WPMS/1788/2023	VIJAY VARDHAN DANDRIYAL Versus THE STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY ANANT DHAKA	C.S.C.
	WITH IA/1/2023 FOR STAY APPLICATION			
22	WPMS/2384/2023	SURENDRA SINGH Versus	AAKIB AHMED	SUYASH PANT

RESERVE BANK OF INDIA AND
ANOTHER

23 WPMS/3231/2023 MS AKUMS HEALTHCARE LTD
Versus
STATE OF UTTARAKHAND AND
OTHERS SHIV PANDEY
SONIKA KHULBE
RAJAT MATHUR RISHI VOHRA
MEENAKSHI
OGRA
VINAY SINGH
CHAUHAN
AMARJEET
KUMAR
DEVANSHU BEDI
TARUN
KHURANA
B D PANDE
CHHAVI PANDE
SAMRAT SINGH
C.S.C.

24 WPMS/1168/2024 ARUN KUMAR MISHRA
Versus
UNION OF INDIA AND OTHERS SURENDRA
KUMAR BAHL NARESH PANT
SAURAV
ADHIKARI
C.S.C.
DEPUTY S.G.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

25 WPMS/1981/2024 PITAMBAR SINGH
Versus
KUMAUN UNIVERSITY AND
ANOTHER TAPAN SINGH
AVNEESH
KUMAR
NIKHIL
KUSHWAHA RAJEEV BISHT

WITH
IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

*** FOR FINAL HEARING (AFTER FRESH) ***

26 WPMS/678/2022 ARJUN SINGH
Versus
STATE OF UTTARAKHAND AND
ANOTHER KSHITIJ SAH
P S BISHT
SIDDHARTHA
SINGH C.S.C.

WITH
IA/1/2022 FOR STAY APPLICATION

CONNECTED WITH

26(1) WPMS/340/2022 ANUVRAT VERMA
Versus
STATE OF UTTARAKHAND AND
OTHERS BIRENDRA
SINGH
ADHIKARI
ANKIT SHAH P. S. BISHT
C.S.C.
KSHITIJ SAH
SIDDHARTHA
SINGH

WITH
IA/1/2022 FOR STAY APPLICATION
IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

*** ORDERS ON APPLICATIONS ***

27 IA/11553/2024 FOR MISCELLANEOUS APPLICATION
IN
SA/73/2003 SUSHIL KUMAR AND OTHERS P. S. BISHT
RAJENDRA

	Versus ASHOK KUMAR	VISHWA DEEPAK BISEN	DOBHAL JITENDRA CHAUDHARY
		VIPIN GOEL MUNISH BHARDWAJ SIDDHARTHA SINGH D BARTHWAL	G D JOSHI DEVANG DOBHAL ASHOK JOSHI NANDAN ARYA
28	IA/13389/2024 FOR INTERIM RELIEF APPLICATION IN WPMS/2596/2017	M/S PLANET INFRAPROMOTERS PVT. LTD. Versus STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD AND OTHERS	ADITYA SINGH LOCHAN SAH PARESH SHREENATH SHARMA
			RAKESH THAPLIYAL C.S.C. RAKESH THAPALIYAL VIPUL SHARMA
29	CLMA/554/2019 FOR STAY APPLICATION MCC/10262/2024 FOR RESTORATION APPLICATION IN WPMS/82/2019	SURENDRA SINGH Versus STATE OF UTTARAKHAND THROUGH SECRETARY EXCISE GOVT. OF UTTARAKHAND DEHRADUN AND OTHERS	MUKESH KUMAR KAPARUWAN YOGESH PANT V K KAPARUWAN SUBHASH UPADHYAY
			C.S.C.
30	CLMA/4710/2020 FOR STAY APPLICATION CLMA/5376/2020 FOR EXEMPTION APPLICATION WITH SUPPLEMENTARY AFFIDAVIT IA/5377/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IN WPCRL/951/2020	VIKAS KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER	VIVEK PATHAK HEMANT SINGH MAHRA VISHAL VERMA NISHA BORA SUNDER SINGH MEHRA
			G.A.
31	IA/13268/2022 FOR MISCELLANEOUS APPLICATION IA/13270/2023 FOR MISCELLANEOUS APPLICATION IN WPMS/1785/2020	SHRI KABIR CHAURA ASHRAM Versus STATE OF UTTARAKHAND AND OTHERS	VIVEK SHUKLA MUKESH SINGH RAWAT HARPAL SINGH NEGI
			DHARMENDRA BARTHWAL C.S.C.
32	IA/5/2024 FOR DELAY CONDONATION APPLICATION IN WPCRL/546/2021	BHAJAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	MANOKAM NAUTIYAL MOHD MATLOOB
			SHOBHIT SAHARIA BHUPENDRA SINGH BISHT G.A.

- 33 IA/1/2022 FOR INTERIM RELIEF APPLICATION
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2023 FOR URGENCY APPLICATION
IA/4/2024 FOR URGENCY APPLICATION
IN
WPMS/2237/2022 M/S PINAKI CONTRACTS ADITYA SINGH C.S.C.
Versus
COMMISSIONER UTTARAKHAND
STATE G S T COMMISSIONERATE
DEHRADUN AND ANOTHER
- 34 IA/1/2022 FOR STAY APPLICATION
IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2023 FOR IMPLEADMENT APPLICATION
IA/4/2024 FOR STAY VACATION APPLICATION
IN
WPMS/2605/2022 POONAM VERMA SANDEEP YOGESH KUMAR
Versus TIWARI SHARMA
STATE OF UTTARAKHAND AND YOGESH KUMAR C.S.C.
OTHERS SHARMA
MONIKA UPRETI
PIYUSH TIWARI
G C JOSHI
- 35 IA/3/2023 FOR SUBSTITUTION APPLICATION
IN
WPMS/2813/2022 SADA SINGH VINAY BHATT SIDDHARTHA
Versus MOHD SHAFY SAH
STATE OF UTTARAKHAND AND C.S.C.
OTHERS DAVESH
BISHNOI
- 36 IA/1/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/2/2023 FOR MISCELLANEOUS APPLICATION
IN
WPMS/3497/2022 SUJATA TAPAN SINGH PARIKSHIT SAINI
Versus AVNEESH DR. KARTIKEY
HEMVATI NANDAN BAHUGUNA KUMAR HARI GUPTA
GARHWAL UNVIERSITY SRINGAR
AND ANOTHER
- 37 IA/1/2023 FOR MISCELLANEOUS APPLICATION
IN
CLCON/175/2023 MOHAN SINGH BISHT M C UPADHYAY XITIJ KAUSHIK
Versus A M SAKLANI C.S.C.
NILIMA GARG
- 38 IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IN
WPMS/361/2023 BABAJI PHARMACEUTICALS ASHISH C.S.C.
GSTIN AGARWAL
Versus TARUN PANDE
COMMISSIONER UTTARAKHAND
STATE GST COMMISSIONERATE
DEHRADUN U.K. AND ANOTHER
- 39 IA/1/2023 FOR STAY APPLICATION
IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
IN

WPMS/1911/2023	HERITAGE RECREATIONS PVT LTD Versus DISTRICT MAGISTRATE NAINITAL AND OTHERS	SANDEEP KOTHARI AKSHAY JOSHI	SIDDHARTHA SAH C.S.C.
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40 IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPMS/2150/2023	MS NAWAB AHMAD LIVE STOCK CATTLE Versus DISTRICT MAGISTRATE UDHAM SINGH NAGAR AND OTHERS	BHUPESH KANDPAL	C.S.C. ANIL BISHT
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41 IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPMS/2675/2023	MOHD IQBAL Versus DISTRICT MAGISTRATE HARIDWAR AND OTHERS	PARIKSHIT SAINI	NARESH PANT C.S.C.
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CONNECTED WITH

41(1) IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPMS/2534/2023	HUSAN JAHAN Versus DISTRICT MAGISTRATE HARIDWAR AND OTHERS	PARIKSHIT SAINI	NARESH PANT C.S.C.
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CONNECTED WITH

41(2) IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPMS/2589/2023	MENKA Versus DISTRICT MAGISTRATE HARIDWAR AND OTHERS	PARIKSHIT SAINI	NARESH PANT C.S.C.
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CONNECTED WITH

41(3) IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPMS/2662/2023	GEETA RANI Versus DISTRICT MAGISTRATE HARIDWAR AND OTHERS	PARIKSHIT SAINI	NARESH PANT C.S.C.
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CONNECTED WITH

41(4) IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPMS/2709/2023	GAURAV GOEL Versus DISTRICT MAGISTRATE HARIDWAR AND OTHERS	PARIKSHIT SAINI	NARESH PANT C.S.C.
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CONNECTED WITH

41(5) IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

IN

WPMS/2710/2023 JAHANGEER PARIKSHIT SAINI NARESH PANT
Versus C.S.C.
DISTRICT MAGISTRATE
HARIDWAR AND OTHERS

CONNECTED WITH

41(6) IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPMS/2711/2023 PRABHA GOYAL PARIKSHIT SAINI NARESH PANT
Versus C.S.C.
DISTRICT MAGISTRATE
HARIDWAR AND OTHERS

CONNECTED WITH

41(7) IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPMS/2712/2023 MOHD MEHARBAN PARIKSHIT SAINI NARESH PANT
Versus C.S.C.
DISTRICT MAGISTRATE
HARIDWAR AND OTHERS

CONNECTED WITH

41(8) IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPMS/2713/2023 SAMRAT SHARMA PARIKSHIT SAINI NARESH PANT
Versus C.S.C.
DISTRICT MAGISTRATE
HARIDWAR AND OTHERS

CONNECTED WITH

41(9) IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPMS/2715/2023 NEETU DUA PARIKSHIT SAINI NARESH PANT
Versus C.S.C.
DISTRICT MAGISTRATE
HARIDWAR AND OTHERS

CONNECTED WITH

41(10) IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPMS/2716/2023 SAROJ DEVI PARIKSHIT SAINI NARESH PANT
Versus C.S.C.
DISTRICT MAGISTRATE
HARIDWAR AND OTHERS

CONNECTED WITH

41(11) IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN

WPMS/2733/2023 SHALNI GOEL PARIKSHIT SAINI C.S.C.
Versus NARESH PANT
DISTRICT MAGISTRATE
HARIDWAR AND OTHERS

CONNECTED WITH

41(12) WPMS/3093/2023 BALA DEVI PARIKSHIT SAINI C.S.C.
Versus NARESH PANT

DISTRICT MAGISTRATE
HARIDWAR AND OTHERS

CONNECTED WITH

- 41(13) WPMS/3094/2023 RAJDULARI Versus DISTRICT MAGISTRATE HARIDWAR AND OTHERS PARIKSHIT SAINI C.S.C. NARESH PANT
- 42 IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPMS/2719/2023 RUKAIYYA KHAN Versus DISTRICT MAGISTRATE HARIDWAR AND OTHERS PARIKSHIT SAINI NARESH PANT C.S.C.
- 43 IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT IN WPMS/130/2024 PARATUS REAL ESTATE PVT LTD Versus RAJENDRA SINGH SARIYAL AND OTHERS DR. KARTIKEY HARI GUPTA, PALLAVI BAHUGUNA, RAJ AT MUNIR ALI, IRUM ZEBA, PRADEEP JOSHI MONIKA PANT AMAN RAB
- 44 IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT IN WPCRL/545/2024 PURSHOTTAM BHATT Versus STATE OF UTTARAKHAND NIPUSHMOLA JOSHI LALIT MIGLANI PANKAJ MIGLANI (FOR CAVEATOR) AKIB AHMED G.A.
- 45 IA/2/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT IN WPMS/637/2024 SUSHIL GUPTA Versus STATE TAX OFFICER AND ANOTHER VISHAL HURIYA AASHISH SABHARWAL ROHIT ARORA ASHISH JOSHI C.S.C.
- 46 IA/2/2024 FOR MISCELLANEOUS APPLICATION IN WPMS/756/2024 BUS EQUIPMENT MANUFACTURING COMPANY Versus STATE OF UTTARAKHAND AND OTHERS PANKAJ KAPIL HARSHIT SANWAL C.S.C.
- 47 IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT IN WPMS/2094/2024 HOTEL GANGA FOREST VIEW AND ANOTHER Versus NEERAJ GARG YASHPAL SINGH RAHUL CONSUL VIPIN NAYYAR (IN PERSON)

*** ORDER MATTERS ***

48	C482/1142/2016	RAFAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	MAHAVIR SINGH TYAGI	RAJENDRA SINGH AZAD G.A.
49	BA1/307/2023	SHIVRAJ SINGH Versus STATE OF UTTARAKHAND	D S MEHTA VIKAS SINGH YADAV	G.A.

NOTE : CONNECTED BA1/21/2021 IS DECIDED.

CONNECTED WITH

49(1)	BA1/21/2021	SHARAFAT HUSSAIN Versus STATE OF UTTARAKHAND	MOHIT KUMAR MANJU BAHUGUNA D N SHARMA SOBHA MEHRA	G.A.
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CONNECTED WITH

49(2)	BA1/306/2023	SHIVRAJ SINGH Versus STATE OF UTTARAKHAND	D S MEHTA VIKAS SINGH YADAV KARAN SINGH DUGTAL	G.A.
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CONNECTED WITH

49(3)	BA1/864/2023	NAKUL Versus STATE OF UTTARAKHAND	ANKURIT RAJ DAVID	G.A.
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50	WPMS/2385/2023	RAJENDRA SINGH Versus RESERVE BANK OF INDIA AND OTHERS	AAKIB AHMED	PALLAVI BAHUGUNA DR. KARTIKEY HARI GUPTA RAFAT MUNIR ALI IRUM ZEBA
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*** ADMISSION MATTERS ***

51	WPMS/485/2005	RAM SINGH AND ORS, Versus DY. DIRECTOR CONSOLIDATION AND ORS.	ADITYA SINGH INDU SHARMA	C.S.C.
CONNECTED WITH				
51(1)	WPMS/486/2005	RAM SINGH AND ORS. Versus DY. DIRECTOR OF CONSOLIDATION AND ORS.	ADITYA SINGH INDU SHARMA ----	PANKAJ KUMAR SHARMA C.S.C.
52	CRLA/284/2008	BHURA AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND	CHETAN JOSHI MOHD SAFDAR	PRAMOD TIWARI G.A.

	CONNECTED WITH		
52(1)	CRLA/328/2008	NASEEM Versus STATE OF UTTARAKHAND	CHETAN JOSHI MOHD SAFDAR G.A.
53	C482/721/2014	MAHMOOD AKHTAR Versus MOHAMMAD UMAR BEG AND OTHERS	ADITYA KUMAR ARYA KHUSHBOO TIWARI SHARMA PRATEEK TRIPATHI G.A. VIPUL SHARMA
54	WPMS/2554/2016	PUBLIC WORKS DEPARTMENT NIYAMIT WORKCHARGE KARAMCHARI SANGH UTTARAKHAND Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY AND OTHERS	SANDEEP KOTHARI CHITRARTH KANDPAL M C PANT C.S.C.
	WITH CLMA/9570/2016 FOR INTERIM RELIEF APPLICATION		
55	WPMS/2613/2016	M/S PRASAD MEDICAL HALL, KARKHANA BAZAR Versus STATE OF UTTARAKHAND THROUGH SECRETARY HEALTH AND OTHERS	AMISH TEWARI C.S.C.
	WITH CLMA/9848/2016 FOR INTERIM RELIEF APPLICATION		
56	WPMS/2307/2017	NAWAB AHMAD Versus DISTRICT MAGISTRATE HARIDWAR AND OTHERS	MOHD SAFDAR C.S.C. BILAL AHMED
	WITH CLMA/11688/2017 FOR INTERIM RELIEF APPLICATION		
57	WPMS/2546/2020	SMT. ANITA Versus DISTRICT MAGISTRATE HARIDWAR AND OTHERS	PRADEEP KUMAR CHAUHAN SONIA CHAWLA BILAL AHMED C.S.C.
58	C482/1623/2022	JUHI AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	TAPAN SINGH AVNEESH KUMAR UDIT NARAYAN SHARMA C.K.SHARMA G.A.
59	WPMS/2551/2022	MOHAMMAD SHAHNAWAZ Versus JOINT COMMISSIONER STATE TAX AND ANOTHER	MEHBOOB RAHI SOFIYA C.S.C.
60	WPMS/2742/2022	TIRLOK SINGH RANA Versus	S R S GILL SHOBHIT SAHARIA

DIRECTOR REHABILITATION
TEHRI DAM PROJECT AND
ANOTHER

SANDEEP
KOTHARI
C.S.C.

WITH
IA/1/2022 FOR STAY APPLICATION

61	WPMS/3582/2023	SUBHASH SINGH Versus HARIDWAR ROORKEE DEVELOPMENT AUTHORITY AND OTHERS	HEMANT SINGH MAHRA K R GAZI DISHA VASHISTH MEENU SHARMA	SANDEEP KOTHARI DEVIKA TIWARI
62	WPMS/2498/2024	LOKMANI SHARMA Versus DISTRICT MAGISTRATE UDHAM SINGH NAGAR AND OTHERS	C K SHARMA NITIN TEWARI	C.S.C.
63	WPMS/2856/2024	MS DIANA EURO CHEM PRIVATE LTD Versus DISTRICT MAGISTRATE DEHRADUN AND OTHERS	MANISHA BHANDARI SHASHWAT SIDHANT DHRUV CHANDRA	C.S.C.

WITH
IA/1/2024 FOR STAY APPLICATION

NOTE : CONNECTED WPMS/1750/2024 IS DECIDED.

CONNECTED WITH

63(1)	WPMS/1750/2024	MS DIANA EURO CHEM PRIVATE LTD Versus DISTRICT MAGISTRATE DEHRADUN AND OTHERS	MANISHA BHANDARI ADITYA SINGH DHRUV CHANDRA	C.S.C.
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*** FOR FINAL HEARING ***

64	WPMS/3192/2015	F.C.S. SOFTWARE SOLUTIONS LIMITED Versus STATE INDUSTRIAL DEVELOPMENT CORPORATION OF UTTARAKHAND LIMITED AND OTHERS	INDU SHARMA PRADEEP CHAMYAL ADITYA SINGH	C.S.C. VIPUL SHARMA
65	C482/1022/2022	MOHIT BATOLA Versus M/S JAYDEE CAPITAL INFRASTRUCTURE	LALIT SHARMA PIYUSH GARG PANKAJ CHATURVEDI SIDDHANT MANRAL	RAMJI SHRIVASTAVA ASHISH AGGARWAL

WITH
IA/7/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

66	WPMS/1801/2022	MASSA SINGH Versus COLLECTOR DISTRICT MAGISTRATE DISTRICT UDHAM	S K MANDAL	ASHISH JOSHI C.S.C.
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Causelists generated for Bench ID- 1173 and causlist ID- (1001) 25/10/2024 04:45:38 pm(274)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 06

MONDAY, NOVEMBER 04, 2024, AT 02:00 P.M.

HON'BLE MR. JUSTICE VIVEK BHARTI SHARMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

ALL MENTIONS SHALL BE TAKEN BEFORE HEARING OF CASES COMMENCES.

APPLICATIONS UNDER SECTION 482 OF THE CODE OF CRIMINAL PROCEDURE, 1973 AND APPLICATIONS UNDER SECTION 528 OF B.N.S.S. AND WRIT PETITIONS (CRIMINAL) UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	C528/413/2024	DEEPAK KUMAR AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	NAVNEET KAUSHIK	SUKHWANI SINGH G.A.
	WITH IA/1/2024 FOR COMPOUNDING APPLICATION			
2	C528/686/2024	PRADEEP PANWAR AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	AMAR MURTI SHUKLA	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
3	C528/715/2024	AMRISH RAJNIKANT KILACHAND Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ SINGH CHAUHAN	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
4	C528/745/2024	PRAKASH CHANDRA PANDEY Versus STATE OF UTTARAKHAND	G D JOSHI	G.A.
5	C482/1188/2024	RAGUVAR DATT SHARMA Versus STATE OF UTTARAKHAND AND ANOTHER	R P SINGH	G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
* ADMISSION MATTERS *				
6	C482/231/2021	ANNPURNA AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	C K SHARMA	TARUN PRAKASH SINGH TAKULI G.A.
7	C482/511/2021	PRASHANT SHARMA	PANKAJ KUMAR	G.A.

		Versus STATE OF UTTARAKHAND AND ANOTHER	SHARMA RAM KISHAN DUBEY	
8	C482/1014/2021	JAGDISH KAPOOR AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	KURBAN ALI LUBHNA JAHAN	G.A.
9	C482/1927/2021	RAJPAL SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	G D JOSHI	G.A.
	WITH IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION			
10	C482/457/2022	MANJU Versus STATE OF UTTARAKHAND AND ANOTHER	P.S.BOHARA, MEENA BOHARA, PRABHAT BOHRA, NEHA BOHARA	G.A.
	WITH IA/1/2022 FOR MISCELLANEOUS APPLICATION IA/6/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION			
11	C482/614/2022	NAGENDRA BISHT Versus STATE OF UTTARAKHAND AND OTHERS	TARUN PRAKASH SINGH TAKULI USHA KHETWAL	ABHISHEK SRIVASTAVA MOHD.UMAR G.A.
	CONNECTED WITH			
11(1)	C482/615/2022	NAGENDRA BISHT Versus STATE OF UTTARAKHAND AND OTHERS	TARUN PRAKASH SINGH TAKULI USHA KHETWAL	MOHD.UMAR G.A.
12	C482/117/2023	LATA KARNWAL AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	PRABHAKAR JOSHI	PIYUSH GARG G.A.
	WITH IA/6/2024 FOR STAY VACATION APPLICATION			
13	C482/1369/2023	VINOD KUMAR MOGHA Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ KUMAR SHARMA	HARSH VARDHAN DHANIK IMRAN ALI KHAN G.A.
14	C482/34/2024	BITTU ALIAS SURENDRA Versus STATE OF UTTARAKHAND AND ANOTHER	SANDEEP KOTHARI, MUKESH PATHAK	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
15	FA/119/2024	BEENA GUPTA Versus	JITENDRA CHAUDHARY	SIDDHARTHA SAH

ANIL KANSAL AND OTHERS

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

16	C482/202/2024	SURENDRA DUTT UNIYAL AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	BHUPESH KANDPAL HEM CHANDRA JOSHI	G.A.
CONNECTED WITH				
16(1)	WPCRL/735/2024	SURENDRA UNIYAL AND ANOTHER Versus SECRETARY, HOME GOVT. OF UTTARAKHAND AND OTHERS	BHUPESH KANDPAL HEM CHANDRA JOSHI	G.A.
17	C528/333/2024	SHAHRUKH KHAN Versus STATE OF UTTARAKHAND AND ANOTHER	SHABI AZAM KHAN NAVNEET KAUSHIK	G.A.
18	C528/363/2024	DINESH BHARTI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	VIKRMADITYA SAH SURAJ PANDEY APOORV CHAUHAN MEDHA PANDE	SIDDHARTH JAIN G.A.
19	C528/366/2024	BALVINDER SINGH Versus STATE OF UTTARAKHAND AND OTHERS	VINAY BHATT MOHD. SHAFY O P ARORA	G.A.
WITH				
IA/1/2024 FOR STAY APPLICATION				
20	C528/373/2024	MOHAN SINGH NAGNYAL Versus STATE OF UTTARAKHAND AND ANOTHER	NEETI RANA	VIKRAMADITYA BUDHIST G.A.
21	C528/380/2024	SANJAY GUPTA AND ANR AND ANOTHER Versus SHYAM SUNDAR	SAURABH KUMAR PANDEY MANI KUMAR	
22	C528/397/2024	MEENU CHAUHAN AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	SANDEEP TANDON SIDDHARTH JAIN	G.A.
23	C528/429/2024	M/S KARSHNI HANDLOOM TRADING COMPANY AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	SHAZIA PARVEEN SUKHWANI SINGH	G.A.

WITH

24	C528/440/2024	ASHAD HASHMI Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	DIVYA JAIN	G.A.
25	C528/445/2024	RADHA KINNER Versus STATE OF UTTARAKHAND AND ANOTHER	PRAMOD KUMAR DEVENDRA SINGH	G.A.
26	C528/490/2024	MOHD. MUMTAZ Versus MUKESH SINGH WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT	GHANSHYAM JOSHI	ANUJ SINGH KUNJWAL, MOHI T KUMAR KASHYAP, SHOBHA MEHRA
27	C528/524/2024	RAVINDRA SINGH AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	MILIND RAJ S R S GILL KUNDAN SINGH	G.A.
28	C528/563/2024	BHAGWATI PANT Versus M/S SACHIN MAPLE LEAF COMMUNICATION (OPC) PVT. LTD AND ANOTHER	PREM KAUSHAL MAHESH CHANDRA	
29	C528/580/2024	PURSHOTAM AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	ANAND KUMAR PANDEY	G.A.
30	C528/608/2024	NEETU Versus NIRANKAR TYAGI	DEEP CHANDRA JOSHI PANKAJ SEMWAL SHREY JOSHI HIMANSHU JOSHI	
31	C528/614/2024	SAHANAWAJ AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	MOHD SAFDAR MS SADAF	G.A.
32	C482/653/2024	VIVEK SAHGAL	AMAR MURTI	G.A.

Versus
STATE OF UTTARAKHAND AND
ANOTHER

SHUKLA
LATA NEGI

CONNECTED WITH

32(1) C482/1839/2023

VIVEK SAHGAL
Versus
STATE OF UTTARAKHAND AND
ANOTHER

LATA NEGI
AMAR MURTI
SHUKLA
ANAND SINGH
MER

VIPUL
SHARMA, KHUSH
BOO TIWARI
SHARMA,
PRATEEK
TRIPATHI,
NIVESH
BAHUGUNA
G.A.

WITH

IA/4/2023 FOR MISCELLANEOUS APPLICATION WITH SHORT COUNTER AFFIDAVIT

CONNECTED WITH

32(2) C482/410/2024

VIVEK SAHGAL AND OTHERS
Versus
STATE OF UTTARAKHAND AND
ANOTHER

AMAR MURTI
SHUKLA
LATA NEGI

VIPUL SHARMA,
KHUSHBOO
TIWARI
SHRAMA,
PRATEEK
TRIPATHI,
NIVESH
BAHUGUNA
G.A.

CONNECTED WITH

32(3) C482/818/2024

VIVEK SAHGAL
Versus
STATE OF UTTARAKHAND AND
ANOTHER

AMAR MURTI
SHUKLA

G.A.

33 C528/690/2024

RAM KISHORE MISHRA AND ANR
AND ANOTHER
Versus
STATE OF UTTARAKHAND AND
OTHERS

D S NEGI
SIDDHARTHA
SINGH

G.A.
VIPUL SHARMA,
KHUSHBOO
TIWARI
SHARMA,
MANEESH
BISHT, NIVESH
BAHUGUNA

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** ORDERS ON APPLICATIONS ***

34 IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR WITHDRAWAL
IN

C482/281/2024

GAURAV AGARWAL
Versus
STATE OF UTTARAKHAND AND
ANOTHER

SIDDHARTHA
SAH
A D MASSEY

G.A.

NOTE : CASE IS DEFECTIVE.

35 MCC/2/2024 FOR TIME EXTENSION APPLICATION
IN

WPMS/1135/2024	HIMANSHU CHAUDHARY Versus GIRISH CHANDRA CHAUDHARY AND OTHERS	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	SUDHA TAMTA VINAY KUMAR (FOR CAVEATOR)
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*** ORDERS ON APPLICATIONS (AFTER FRESH) ***

36	IA/1/2024 FOR URGENCY APPLICATION IN C482/1609/2021	DARBAREE VINAEL INDUSTRIES SITUATED Versus COOL DECK COOLING TOWRS BLOC A STREET NO 18 AND ANOTHER	HIMANSHU	
37	IA/1/2024 FOR URGENCY APPLICATION IN C482/1610/2021	DARBREE VINAEL INDUSTRIES SITUATED Versus COOL DECK COOLING TOWERS BLOCK A STREET NO 18 AND ANOTHER	AAYUSH GAUR, HIMANSHU	
38	IA/5/2024 FOR COMPOUNDING APPLICATION IA/6/2024 FOR URGENCY APPLICATION IN C482/126/2022	MITHUN CHAUHAN Versus STATE OF UTTARAKHAND AND OTHERS	VIVEK SHUKLA BHUVNESH JOSHI RAM NIVAS SINGH RANA G.C.KANDPAL	PRASANNA KARNATAK G.A.
39	IA/1/2022 FOR STAY APPLICATION IA/2/2023 FOR AMENDMENT IA/4/2024 FOR URGENCY APPLICATION IN C482/1985/2022	ABHA SINHA Versus STATE OF UTTARAKHAND	SUSHEEL KUMAR AJAY TRIPATHI	G.A.
40	IA/1/2024 FOR URGENCY APPLICATION IN C482/1903/2023	MOHD ASLAM Versus STATE OF UTTARAKHAND	BILAL AHMED	MOHD.SAFDAR G.A.
41	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IA/2/2024 FOR URGENCY APPLICATION IN C528/78/2024	RAKESH KUMAR SHARMA AND ANOTHER AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	ARJUN ARORA ABHISHEK VERMA	G.A.
42	IA/1/2024 FOR STAY APPLICATION			

IA/2/2024 FOR COMPOUNDING APPLICATION

IA/4/2024 FOR URGENCY APPLICATION

IN

C528/232/2024 DAYAL SINGH DANU AND OTHERS AMISH TEWARI KAILASH
Versus CHANDRA
STATE OF UTTARAKHAND AND G.A.
ANOTHER

43 IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IA/3/2024 FOR URGENCY APPLICATION
IN

C482/869/2024 SIPIYAN SINGH SHIVAM G.A.
Versus SHARMA
STATE OF UTTARAKHAND AND
ANOTHER

CONNECTED WITH

43(1) IA/1/2024 FOR STAY APPLICATION
IN

C482/867/2024 SIPIYAN SINGH SHIVAM G.A.
Versus SHARMA
STATE OF UTTARAKHAND AND
ANOTHER

*** ORDERS ON APPLICATIONS ***

44 IA/10510/2024 FOR MISCELLANEOUS APPLICATION
IN

C482/598/2019 LT COL (RETD) HARJIT SINGH PIYUSH GARG ADITYA SINGH
CHIMA PRANAV SINGH
Versus G.A.
STATE OF UTTARAKHAND AND
OTHERS

45 IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
IA/6/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT
IN

C482/388/2023 VIVEK SEHGAL AND OTHERS LATA NEGI G.A.
Versus AMAR MURTI VIPUL SHARMA,
STATE OF UTTARAKHAND SHUKLA KHUSHBOO
THROUGH PRINCIPAL SACHIN TIWARI
SECRETARY, HOME, GOVT. OF APOORV SHARMA,
U.K. DEHRADUN AND OTHERS CHAUHAN PRATEEK
VIKRAMADITYA TRIPATI,
SHAH MANEESH BISHT
MANOJ BHATT

46 IA/1/2024 FOR COMPOUNDING APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT
IN

C528/422/2024 RAJESH BANWAL MUKESH KUMAR KRISHAN
Versus KAPARUWAN MOHAN JOSHI
STATE OF UTTARAKHAND AND V K KAPARUWAN G.A.
ANOTHER

47 IA/1/2024 FOR INTERIM RELIEF APPLICATION

IA/2/2024 FOR AMENDMENT
IN

C528/486/2024	CHANDER SINGH BISHT Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ KAPIL HARSHIT SANWAL	G.A.
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NOTE : CASE IS DEFECTIVE.

*** ORDER ON APPLICATIONS (AS DEFECTIVE) ***

48 MCC/2/2024 FOR RECALL APPLICATION
IA/3/2024 FOR DELAY CONDONATION APPLICATION
IN

WPMS/2742/2023	RANDEEP SINGH AND OTHERS Versus COMMISSIONER KUMAUN DIVISION AND OTHERS	VIJAY BHATT	C.S.C.
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NOTE : FOR HEARING ON MCC/2/2024 - RECALL APPLICATION.

*** ORDER MATTERS ***

49	C482/1398/2016	RAJESH KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER	RAJ KUMAR SINGH	G.A.
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50	C528/496/2024	YOGESH CHAND AGGARWAL Versus CENTRAL BUREAU OF INVESTIGATION CBI	MAHENDRA SINGH RAWAT SHASHWAT SARIN	LALIT SHARMA PIYUSH GARG DEPUTY S.G.
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WITH
IA/1/2024 FOR STAY APPLICATION

*** FOR FINAL HEARING ***

51	C482/1747/2016	CHANDRA MOHAN KOTHIYAL AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	PAWAN MISHRA	G.A.
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WITH
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT

52	C482/305/2018	VIRENDRA SHARMA AND ANOTHER Versus STATE OF UTTARAKHAND, THROUGH SUPERINTENDENT OF POLICE AND HEAD OF BRANCH AND OTHERS	H.C. BISHT	PIYUSH GARG SANDEEP TANDON G.A.
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53	C482/124/2020	MEHANDI HASAN AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	PAWAN MISHRA	YASH BISHT, VIKAS BAHUGUNA G.A.
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WITH
CRMA/597/2020 FOR STAY VACATION APPLICATION
CONNECTED WITH

53(1)	C482/167/2019	MOHD NASIR AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	PAWAN MISHRA	YASH BISHT, VIKAS BAHUGUNA G.A.
	WITH CRMA/596/2020 FOR STAY VACATION APPLICATION			
54	C482/2197/2022	VIJAY PAL SINGH TOPWAL Versus GOVERNMENT OF INDIA	ANIL KUMAR JOSHI	KARAN ANAND V.K.KAPARUWAN ,C.G.S.C. G.A.
	CONNECTED WITH			
54(1)	C482/2205/2022	DHANI RAM DANGWAL Versus GOVERNMENT OF INDIA THROUGH TAPISH CHANDRA NAUTIYAL	ANIL KUMAR JOSHI	KARAN ANAND, C.G.S.C. V.K.KAPARUWAN ,C.G.S.C. G.A.

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Causelists generated for Bench ID- 1174 and causlist ID- (1001) 25/10/2024 04:38:45 pm(111)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
DAILY LOK ADALAT, AT A.D.R. BUILDING
MONDAY, NOVEMBER 04, 2024, AT 11:00 A.M.

REGISTRAR (INSPECTION)
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ORDER MATTERS *				
1	AO/431/2012	NATIONAL INSURANCE COMPANY LIMITED Versus HARPAL SINGH BALIYAN AND OTHERS	BINDESH KUMAR GUPTA	KARAN ANAND RAJESH JOSHI
2	AO/432/2012	NATIONAL INSURANCE COMPANY LIMITED Versus SHAKIR HUSSAIN AND ANOTHER	BINDESH KUMAR GUPTA	SAURAV ADHIKARI B C JOSHI VIPUL SHARMA
WITH CLMA/9048/2012 FOR DELAY CONDONATION APPLICATION IN TIME BARRED A.O.				
3	AO/433/2012	NATIONAL INSURANCE COMPANY LIMITED Versus KM. ANUSHKA (MINOR) AND OTHERS	BINDESH KUMAR GUPTA	
4	AO/439/2012	MOHD. YAMEEN Versus KULVINDER SINGH AND OTHERS	GIRISH CHANDRA LAKHCHAURA KAILASH CHANDRA PRAJAPATI	D C S RAWAT KISHORE KUMAR
5	AO/442/2012	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION Versus SMT. BEENA GAUR AND OTHERS	RAMJI SHRIVASTAVA MONIKA PANT	B D PANDE H C PATHAK
6	AO/444/2012	SMT. VIMLA DEVI AND OTHERS Versus UTTARAKHAND TRANSPORT CORPORATION LTD AND OTHERS	L K VERMA	ASHISH JOSHI
7	AO/453/2012	PRADEEP KUMAR Versus KHEMRAJ SINGH AND OTHERS	VIJAY KHANDURI	B S NEGI
8	AO/457/2012	GOBIND SINGH Versus SRI YASHBEER SHARMA AND OTHERS	NEERAJ UPRETY	SARVESH AGARWAL BHARAT TEWARI PULAK AGARWAL

9	AO/458/2012	KULDEEP SINGH Versus RAKESH KUMAR AND OTHERS	S K MANDAL	HARSHPAL SEKHON MK GOYAL
10	AO/460/2012	SMT. JAMUNA DEVI Versus HIRA SINGH AND OTHERS	PRABHAKAR JOSHI	NEERAJ UPRETY RAJESH JOSHI B S NEGI
11	AO/461/2012	ORIENTAL INSURANCE COMPANY LTD. Versus TEK SINGH JETHUDI AND OTHERS	DEEPAK RAWAT	SANDEEP KOTHARI VIRENDRA KAPARWAN
12	AO/469/2012	THE NEW INDIA ASSURANCE CO. LTD. Versus KISHAN BAHADUR AND OTHERS	MK GOYAL	MANISH ARORA
13	AO/472/2012	NAWAB AHMAD Versus CHAJJU RAM AND OTHERS	NARENDRA BALI	MK GOYAL B D PANDE
WITH CLMA/9852/2012 FOR DELAY CONDONATION APPLICATION IN TIME BARRED A.O.				
14	AO/484/2012	SMT. ANITA DEVI AND OTHERS Versus GOPAL SINGH AND OTHERS	GIRISH CHANDRA LAKHCHAURA KAILASH CHANDRA PRAJAPATI	LALIT BELWAL ABHISHEK VERMA
15	AO/487/2012	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus SANDEEP KUMAR SAINI AND OTHERS	VANDANA SINGH MEHRA I P KOHLI	PARIKSHIT SAINI

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Causelists generated for Bench ID- 1195 and causlist ID- (1001) 25/10/2024 03:19:11 pm(256)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST

IN CHAMBER

MONDAY, NOVEMBER 04, 2024, AT 02:00 P.M.

REGISTRAR (JUDICIAL)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES AS DEFECTIVE *				
1	SPA/135/2023	ASHISH DHIMAN AND OTHERS Versus UNION OF INDIA AND OTHERS	SHAILENDRA NAURIYAL	C.S.C. ATUL BAHUGUNA DEPUTY S.G.
WITH IA/1/2023 FOR DELAY CONDONATION APPLICATION IN TIME BARRED SPA IA/2/2023 FOR INTERIM RELIEF APPLICATION				
2	SPA/149/2023	UTTAM SINGH PANWAR Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL, BHUPENDRA BORA, RANGOLI PUROHIT	
WITH IA/1/2023 FOR DELAY CONDONATION APPLICATION				
3	SPA/150/2023	MAYA DEVI Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL RANGOLI PUROHIT BHUPENDRA BORA	
WITH IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT				
4	SPA/153/2023	DINESH SINGH PANWAR Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL, BHUPENDRA BORA, RANGOLI PUROHIT	
WITH IA/1/2023 FOR DELAY CONDONATION APPLICATION				
5	SPA/154/2023	GOVIND SINGH RANA Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL, BHUPENDRA BORA, RANGOLI PUROHIT	
WITH IA/1/2023 FOR DELAY CONDONATION APPLICATION				
6	SPA/155/2023	MOHAN SINGH PANWAR Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL, BHUPENDRA BORA, RANGOLI PUROHIT	

WITH
IA/1/2023 FOR DELAY CONDONATION APPLICATION

7	SPA/161/2023	VIKRAM SINGH BHANDARI Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL, BHUPENDRA BORA, RANGOLI PUROHIT
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WITH
IA/1/2023 FOR DELAY CONDONATION APPLICATION

8	SPA/163/2023	KUNWAR SINGH PANWAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL, BHUPENDRA BORA, RANGOLI PUROHIT
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WITH
IA/1/2023 FOR DELAY CONDONATION APPLICATION

9	SPA/176/2023	GUDDU SINGH PANWAR Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL, BHUPENDRA BORA, RANGOLI PUROHIT
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WITH
IA/1/2023 FOR DELAY CONDONATION APPLICATION

10	SPA/178/2023	KISHAN SINGH PADIYAR Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL, BHUPENDRA BORA, RANGOLI PUROHIT
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WITH
IA/1/2023 FOR DELAY CONDONATION APPLICATION

11	SPA/277/2023	UTTARAKHAND SUBORDINATE SERVICE SELECTION COMMISSION DEHRADUN AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	C K SHARMA	C.S.C.
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WITH
IA/1/2023 FOR STAY APPLICATION

12	SPA/278/2023	UTTARAKHAND SUBORDINATE SERVICE SELECTION COMMISSION DEHRADUN AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	C K SHARMA	C.S.C.
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WITH
IA/1/2023 FOR STAY APPLICATION

13	SA/127/2024	GOPAL SINGH RAWAT Versus DIVISIONAL FOREST OFFICER TEHRI DAM VAN VIBHAG AND	LILA DHAR THAPLIYAL APOORV NAUTIYAL	C.S.C. DEPUTY S.G.
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		OTHERS	VINOD NAUTIYAL	
14	WPSB/279/2024	UNION OF INDIA AND OTHERS Versus PARVINDRA SINGH WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	RAJESH SHARMA	
15	WPSB/280/2024	UNION OF INDIA AND OTHERS Versus DEVENDRA SINGH WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	LALIT SHARMA	
16	WPSB/281/2024	UNION OF INDIA AND OTHERS Versus HAV RAJAN KUMAR WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	LALIT SHARMA RAJESH SHARMA	
17	WPSB/282/2024	UNION OF INDIA AND OTHERS Versus HAV MANGAL SINGH SAMANT WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	LALIT SHARMA RAJESH SHARMA	
18	WPSB/284/2024	UNION OF INDIA AND OTHERS Versus HAV ANAND SINGH RAM SINGH WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	LALIT SHARMA RAJESH SHARMA	
19	SPA/335/2024	BHUPENDRA SINGH LATWAL Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR STAY APPLICATION	RITESH SHARMA ROHIT ARORA	C.S.C.
20	SPA/336/2024	PUSHPA DHANIK Versus STATE OF UTTARAKHAND AND OTHERS	I D PALIWAL	C.S.C.
21	AO/441/2024	THE UNITED INDIA INSURANCE COMPANY LTD Versus SHALINI GUPTA AND OTHERS	D C S RAWAT	
22	AO/442/2024	SARASWATI DEVI AND OTHERS Versus DEEPAK KUMAR AND OTHERS	NEERAJ UPRETY	
23	WPMB/519/2024	GIRHA UDHYOG LISA UTPADAN SAHKARI SAMITI LTD Versus THE LIFE INSURANCE CORPORATION OF INDIA LIC AND	JITENDRA CHAUDHARY GIRVEER CHAND GAURAV PALIWAL	RAVI BISHT

OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

24	CRLA/655/2024	KISHAN PAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	BILAL AHMED	G.A.
25	WPSB/689/2024	DR AJAY KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	S S YADAV	C.S.C.
26	C528/743/2024	STATE OF UTTARAKHAND Versus HIMANSHU GAUR	G.A.	

WITH

IA/1/2024 FOR STAY APPLICATION

27	C528/744/2024	SIMAR SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	MANOJ BHATT	SACHIN G.A.
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WITH

IA/1/2024 FOR COMPOUNDING APPLICATION

28	C528/746/2024	ANUJ KUMAR ALIAS NEELU Versus STATE OF UTTARAKHAND AND OTHERS	AKLEMA PARVEEN	G.A.
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WITH

IA/1/2024 FOR EXEMPTION APPLICATION

29	C528/747/2024	DINESH KOTHARI Versus AMITA MALHOTRA	RAMJI SHRIVASTAVA NISHANT ADHIKARI	
30	CRLR/772/2024	JEM CHAND ALIAS AJAY KASHYAP Versus VINOD KUMAN CHAUHAN	VINAY BHATT MOHD SHAFY	

WITH

IA/1/2024 FOR STAY APPLICATION

31	ABA/1081/2024	SHAJEV AND ANOTHER Versus STATE OF UTTARAKHAND	MOHIT KUMAR KASHYAP	G.A.
32	WPCRL/1200/2024	ZAHEER AHMED Versus STATE OF UTTARAKHAND AND OTHERS	BILAL AHMED	G.A.

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

33	WPSS/2066/2024	VIJAY KUMAR JOSHI Versus STATE OF UTTARAKHAND AND ANOTHER	I P GAIROLA	C.S.C.
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34	BA1/2069/2024	SANAVVAR Versus STATE OF UTTARAKHAND	RAJVEER SINGH	
35	BA1/2070/2024	ASLAM ALIAS TANDA Versus STATE OF UTTARAKHAND	RAJVEER SINGH	G.A.
36	BA1/2071/2024	MANGAT SINGH ALIAS MANGI Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
37	WPMS/2143/2024	SALEEM BAIG Versus SARTAZ AND ANOTHER	BILAL AHMED	
38	WPMS/2490/2024	MOHAN LAL Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	GEETA ARYA ARUN PRATAP SHAH	C.S.C.
39	WPMS/2997/2024	MS ANAND AGENCIES AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR STAY APPLICATION	KARAN ANAND	C.S.C.
40	WPMS/2999/2024	KULDEEP SINGH BISHT Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR STAY APPLICATION	MUKESH KUMAR KAPARUWAN V K KAPARUWAN	C.S.C.
41	WPMS/3005/2024	GUJINDER KUMAR Versus VINOD KUMAR AND OTHERS WITH IA/1/2024 FOR STAY APPLICATION	SUNIL CHANDRA CHANDRA PRAKASH	RAJESH PANDEY (FOR CAVEATOR)
42	WPMS/3006/2024	GUJINDER KUMAR Versus RAMAN FUTELA AND OTHERS WITH IA/1/2024 FOR STAY APPLICATION	SUNIL CHANDRA CHANDRA PRAKASH	RAJESH PANDEY (FOR CAVEATOR)
43	WPMS/3007/2024	UPMANYU CHAUHAN Versus DIVYA TOMAR	AAYUSH GAUR	
44	WPMS/3008/2024	GUJINDER KUMAR Versus VINOD KUMAR AND OTHERS WITH IA/1/2024 FOR STAY APPLICATION	SUNIL CHANDRA CHANDRA PRAKASH	RAJESH PANDEY (FOR CAVEATOR)

45 WPMS/3009/2024 RAJENDRA KUMAR
Versus
SURENDRA KUMAR MISHRA
MUNISH
BHARDWAJ

*** ORDER ON APPLICATIONS (AS DEFECTIVE) ***

46 IA/13397/2024 FOR INTERVENTION APPLICATION
IN

WPMB/566/2001	REGISTRAR HIGH COURT Versus STATE AND ORS	B.D UPADHYAYAY SHARAD SHARMA RAMAN KUMAR SHAH (IN PERSON) AMIT BHATT LALIT SHARMA M.C.PANDE 4 D.S.PATNI VIPUL SHARMA B.S.NEGI SANJAY KAUSHIK, TANVEER ALAM KHAN, ARAVIND VASHIST	DUSHYANT MAINALI RAJENDRA DOBHAL SYED NADIM KUNWAR VIKRAMADITYA SHAH SANDEEP KOTHARI LALIT TEWARI & S.C.DUMKA SIDDHARTHA SAH _____ SIDDHARATH SAH NIKHIL BHATT NEERAJ TIWARI ALOK SINGH, MUMNISH BHARDWAJ, VISHWA DEEPAK SHOBHIT SAHARIA SYED NADIM MUNISH BHARADWAJ, VISHWA DEEPAK C.S.C ,SUSHIL VASHISTH,PARE SH TRIPATHI
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47 MCC/12506/2024 FOR RESTORATION APPLICATION
IN

WPMS/15/2010	RAM VINOD TEWARI Versus BHAGWATI PRASAD PANT	BHUWAN BHATT R C UPADHYAY	YOGESH PANT SUDHIR KUMAR AKHIL SAH ANANT KUMAR AGARWAL RAJESH JOSHI
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48 MCC/8124/2024 FOR RESTORATION APPLICATION
IA/8125/2024 FOR DELAY CONDONATION APPLICATION
IN

SA/41/2010	SURESH SINGH AND ANOTHER Versus GANGA SINGH AND OTHERS	B D KANDPAL B D KANDPAL JAGDISH SINGH BISHT	DEVANG DOBHAL LOKENDRA DOBHAL
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49	IA/8360/2024 FOR SUBSTITUTION APPLICATION IN FA/86/2012	ANIL KUMAR GUPTA Versus ASHOK SUR AND AND OTHERS	VIVEK PATHAK DEVESH UPRETI PUJA SHAH SMT. MEENU SHARMA	AMISH TEWARI PANKAJ MIGLANI SHOBHIT SAHARIA SAGAR KOTHARI AJAR RAB M S BISHT ARCHANA RAB K S RANGARH AAKIB AHMED AMAN RAB DHAVAL MEHROTRA
50	IA/1/2024 FOR SUBSTITUTION APPLICATION IN FA/159/2013	PRABHAT KUMAR SAH Versus STATE OF UTTARAKHAND THROUGH COLLECTOR NAINITAL AND OTHERS	J C BELWAL	C.S.C. ADDL C.S.C. (UP)
51	MCC/14753/2024 FOR RESTORATION APPLICATION IA/14754/2024 FOR DELAY CONDONATION APPLICATION IN WPMS/2831/2018	SMT. RAJBALA TONK Versus SH. S. K. GAUTAM	ADITYA PRATAP SINGH	ANSHU KUMAR
52	MCC/11288/2024 FOR RESTORATION APPLICATION IA/11289/2024 FOR DELAY CONDONATION APPLICATION IN FA/36/2020	MEGHMALA Versus JITENDRA MOHAN	RAHUL CONSUL RAVI JOSHI	AKSHAY PRADHAN SHIKHAR KACKER B D PANDE
53	IA/9585/2024 FOR DELAY CONDONATION APPLICATION MCRC/9586/2024 FOR REVIEW APPLICATION IN C482/573/2020	DEEPENDRA SINGH BISHT Versus STATE OF UTTARAKHAND AND ANOTHER	NEERAJ GARG ABHIJAY NEGI SNIGDHA TIWARI ABHISHEK RANA	SIDDHARTHA SAH G.A.
54	MCC/3741/2024 FOR RESTORATION APPLICATION IN C482/635/2020	CHANDRABHAN ALIAS BHAGAT JI AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	XITIJ KAUSHIK V K KAPARUWAN	NEERAJ GARG G.A.
55	IA/5/2024 FOR MISCELLANEOUS APPLICATION			

	IN WPMS/999/2020	M/S SHREYASH COMMOTRADE LLP Versus STATE OF UTTARAKHAND AND OTHERS	BIRENDRA SINGH ADHIKARI SAURAV AGRAWAL ANSHUMAN CHOWDHARY	C.S.C. VIKAS BAHUGUNA
56	MCC/2/2024 FOR RESTORATION APPLICATION IN CLR/28/2021	PAWAN KUMAR SHARMA AND ANOTHER Versus SMT. RUKHSANA AND ANOTHER	DUSHYANT MAINALI	ANANT AGARWAL KIRTI SHARAN AGARWAL SUDHIR KUMAR
57	IA/4/2024 FOR DELAY CONDONATION APPLICATION IA/5/2024 FOR SETTING ASIDE ABATEMENT APPLICATION IA/6/2024 FOR SUBSTITUTION APPLICATION IN AO/321/2022	I C I C I LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus JAGAT SINGH AND OTHERS	BHARAT TEWARI PULAK AGARWAL	DUSHYANT MAINALI SANJAY BHATT PREM PRAKASH BHATT
58	IA/5/2024 FOR MODIFICATION APPLICATION IN WPMS/1355/2022	DHANASHREE AGRO PRODUCTS PRIVATE LIMITED Versus PRESIDING OFFICER LABOUR COURT HARIDWAR AND OTHERS	VIKAS BAHUGUNA	YOGESH KUMAR PACHOLIA
59	IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN WPMS/2176/2022	RAM AVTAR MAHESHWARI AND OTHERS Versus NAGAR NIGAM MUNICIPAL CORPORATION KOTDWAR AND OTHERS	TEJAS AGARRWAL PAVAN KUMAR NATH	NAVNISH NEGI C.S.C.
60	IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN WPPIL/19/2023	VINEET KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	NAVNEET KAUSHIK	M C PANT C K SHARMA C.S.C. R C SAINI MUKESH SINGH RAWAT ARUN KUMAR
61	MCC/3/2024 FOR RESTORATION APPLICATION IN WPSB/10/2024	RAKESH SINGH MEHAR AND ANOTHER	M C PANT ARUN KUMAR	HARI MOHAN BHATIA

Versus
CHANCELLOR UTTARAKHAND
TECHNICAL UNIVERSITY AND
OTHERS

YOGESH KUMAR
PACHOLIA
BHUPESH
KANDPAL
C.S.C.
VIJAY BHATT

62 IA/3/2024 FOR URGENCY APPLICATION
IN

SPA/104/2024

BANK OF BARODA

SIDDHARTH JAIN

BHUWAN BHATT

Versus

GURPEET NARULA AND OTHERS

NOTE : IA 2/2024 IS DEFECTIVE.

63 IA/4/2024 FOR REVIEW APPLICATION
IN

SPA/221/2024

RAJVEER SINGH

PANKAJ

NARESH PANT

Versus

DISTRICT MAGISTRATE
HARIDWAR AND OTHERS

TANGWAN

TAPAN SINGH

ARUSHI BATRA

C.S.C.

PIYUSH GARG

64 IA/5/2024 FOR URGENCY APPLICATION
IN

ABA/515/2024

SACHIN NEGI

MUKESH RAWAT

PRABHAKAR

Versus

STATE OF UTTARAKHAND

NARAYAN,

MAHAVIR

KOHLI(FOR
COMPLAINANT)

G.A.

65 MCC/2/2024 FOR RECALL APPLICATION
IN

WPMS/1479/2024

SUDHA BEDI

SAGAR KOTHARI

PRADEEP

Versus

SHRI VIKAS KANDWAL AND
OTHERS

SUNAYNA KOHLI

KUMAR

KOTHARI

CHAUHAN

HIMANSHU

ANAND

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Causelists generated for Bench ID- 1006 and causlist ID- (1001) 25/10/2024 04:43:51 pm(274)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
IN CHAMBER/MEDIATION
MONDAY, NOVEMBER 04, 2024, AT 11:00 A.M.

REGISTRAR
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ORDER MATTERS *				
1	C528/348/2024	ISMAT JAHAN AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	LALIT SHARMA SURAIYA NAAZ	SUMIT BAJAJ, SAURABH KUMAR PANDEY G.A.
CONNECTED WITH				
1(1)	C482/2459/2023	SYED MOHD. HALEEM ALIAS SUBHAN Versus STATE OF UTTARAKHAND AND ANOTHER	LALIT SHARMA, SURAIYA NAAZ	SUMIT BAJAJ, SAURABH KUMAR PANDEY G.A.

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Causelists generated for Bench ID- 1003 and causlist ID- (1001) 25/10/2024 04:38:10 pm(111)